

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 574/2024

**In the matter of:**

“News item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and Other”

**NDOH: 23.09.2024**

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Filed by:

(Delhi Pollution Control Committee)  
Respondent

New Delhi:  
Dated:19.09.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 574 of 2024**

**In the matter of :**

News item titled "DDA ignores directions to remove official constructions on floodplain builds more" appearing in The Hindu dated 18.04.2024 and Other

RESPONSE OF DELHI POLLUTION CONTROL COMMITTEE (DPCC) WITH RESPECT TO THE ORDER DATED 22.05.2024 & 07.08.2024.

1. That, this Hon'ble Tribunal has taken up this matter suo motu on the basis of the news item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024 and other.
2. That vide order dated 22.05.2024, Hon'ble Tribunal has also impleaded DPCC as one of the respondents which is required to file its response in the said matter.
3. That, the examples of encroachment on the Yamuna Floodplains mentioned in the aforementioned order dated 22.05.2024, information available with DPCC and status / information including status as on 31.08.2024 provided by DDA vide letter dated 05.09.2024 is briefed in the following table :

Para No. of Order dated 22.05.2024	Examples of Encroachment	Status / Remarks (Provided by DDA, as on 31.08.2024)
3.1	Sur Ghat, expanded over an area of atleast 2,000 square metre, is located just over a 100 metre from the wazirabad bridge in	<b>Sur Ghat :</b> The Sur Ghat was inaugurated on 13.04.2000. It is a Bathing Ghat having area of about 13.60 Hectare. The existing facilities includes Civil Structure (Bathing Pools, Administrative Building, Changing Rooms etc.), Boundary

	<p>North Delhi and a mere 50 metres away from the river. The entire complex is built on the Yamuna floodplains and is enclosed by barbed-wire boundary walls, features tiled floors, four 2 concrete rooms, and a 40-metre-long pool, and is often visited by Hindu families performing the last rites of their loved ones. Large letters painted on a 12-foot-high wall proclaim the area under the jurisdiction of the Delhi Development Authority (DDA).</p>	<p>wall with barbed wires to separate the river &amp; the Ghat and Approach Pathways laid with Tiles.</p> <p>Restoration of Sur Ghat in the portion which is free from litigation is proposed by DDA and timeline for restoration is 30.06.2025.</p> <p>As per the recommendations of the Experts in their report on “ Flood Plain Development Yamuna River, NCT of Delhi” in October ,2015, Sur Ghat needs to be made more natural. DDA has proposed to rejuvenate the current infrastructure of Sur Ghat by reducing hard-scaping and increasing the amount of green spaces.</p>
3.2	<p>Qudsia Ghat has been renamed as „vasudev ghat“ by DDA and instead of getting reclaimed as per NGT orders, more permanent structures have been constructed there, including large sitting areas and 10-foot-high elephant statues affixed to concrete bases.</p>	<p><b>Qudsia Ghat</b></p> <p>Area of the Qudesia Ghat (renamed as Vasudev Ghat) is 16 Hectare which is proposed for restoration. The work of rejuvenation has been assigned to M/s INTACH. The proposal aimed to revive the lost historical / cultural / religious connect to the river. Progress is 93 % (Civil) &amp; 75 % (Horticulture) till 31.08.2024.</p> <p>The area around the Ghat has been designed with small patches of grass &amp; pathways. Approximately 10 Hectare portion has been developed as eco- development zone,</p>

	<p>The DDA has also entered into an MoU with a registered society which will conduct a „Yamuna Aarti“ at the ghat regularly.</p>	<p>facilities for sitting &amp; public attraction (Chhatris &amp; Elephant Statues) have been provided. There is MoU for conducting evening Aarti (twice a week).</p> <p>The work of parking in progress at Nigam Bodh Ghat side. The work of grit wash for garden well completed. The stone work of Ghat steps is in progress..</p>
3.3	<p>At another casting yard adjoining central Delhi's Baansera, advertised by the DDA as an "eco-friendly" bamboo park, a 12- foot wide concrete road has been built. Construction and demolition waste was found dumped in the floodplain, and the premises of a ready-mix concrete plant were also found concretized.</p>	<p><b>Baansera:</b></p> <p>Baansera is developed on old C&amp;D dumpsite and is sub part of Kalindi Aviral Project of DDA for restoration and rejuvenation of Yamuna floodplains. DDA has transformed it into green.</p> <p>A casting yard is present in the area. The casting yard belongs to PWD project for the construction of the Barapullah Elevated Corridor Phase- III project. The 12 feet wide concrete road was built by PWD for this purpose.</p> <p>DDA had urged PWD to remove the C&amp;D waste dumped near the guide bund and in the area abutting ring road, which was partially removed. The process of removal is still underway.</p> <p>Due to the prolonged use of this site for ancillary activities related to infrastructure projects in the past, a substantial amount of Construction and Demolition (C&amp;D) waste was deposited before DDA initiated the restoration efforts at this site in 2022.</p> <p>As informed by DDA, Baansera - Approx. 50 Hectare is completed and rest area is to be</p>

		<p>developed. For Children play area &amp; Bamboo Shelter tendering is in progress, Cafeteria work completed, Maintenance work in progress, Bridge at small water body work in progress. Timeline for completion of project is 31.03.2025.</p>
3.4	<p>The now-defunct Millenium Bus Depot near Sarai Kale Khan, which was built atop a large portion of the floodplain ahead of the Commonwealth Games in 2010, still remains in its concretized form, despite directions for it to be recovered.</p>	<p><b>Millenium Bus Depot:</b></p> <p>The Millennium Bus Depot near Sarai Kale Khan was constructed during the Common Wealth Games, 2010. The land was previously under the possession of DTC and the same has been transferred to DDA in 2022. The structures that were a part of Depot have already been removed.</p> <p>As informed by DDA, site is outside the once in 25 year Flood Plain.</p>
3.5	<p>About two kilometers from the Signature Bridge in north Delhi, a casting yard (confined areas where all concrete structures are typically cast) can be found on the right side of a road which cuts through the eastern bank of the Yamuna's floodplain. Its boundary walls enclose a concrete space almost as big as a football field.</p>	<p><b>Signature Bridge :</b></p> <p>As informed by DDA, the casting yard mentioned in NGT Order belongs to DMRC and is existing on the eastern bank of the floodplain in between Wazirabad barrage and the Signature Bridge.</p> <p>DDA has / is making efforts for removal of C &amp;D Waste / Debris from the Flood Plain by various infrastructure agencies including DMRC.</p> <p>Following DDA's intervention, NCRTC, DTTDC, DMRC, DJB and other agencies have already removed large amounts of malba / construction waste from their areas of operation on the floodplains.</p>

3.6	Asita East, a project designed to "rejuvenate the ecology of the Yamuna floodplain" also features concrete pathways over 10 feet wide, affixed to the ground with cement at many places."	<p><b>Asita East</b></p> <p>The total area of the Asita East project is 197 Hectare out of which 90 Hectare is under the ownership of DDA and the remaining 107 Hectare is owned by Irrigation and Water Resources Department, Uttar Pradesh. Entire project is being executed by DDA in agreement with the Irrigation and Water Resources Department, Uttar Pradesh.</p> <p>The Asita East restoration scheme included multi-tier plantation of native origin conducive to floodplain ecology.</p> <p>Floodplain in this stretch is about 5- 6 meters below the abutting road / pathway with interlocking pavers that are permeable. The rest of the pathways across the site are of natural earth (kaccha).</p> <p>Grasses along with plantations are in Asita East.</p>
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Copy of the letter dated 05.09.2024 of DDA is at **Annexure-1.**

4. That, High Level Committee (HLC) has been constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA. No. 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi [now being dealt in O.A. No. 06 of 2012 in the matter of "Nizamuddin West Association Vs. Union of India and Ors".] with Chief Secretary, Delhi as Convener and Secretaries / HODs of various Ministries / Departments of Govt. of India / Delhi as members.

The High Level Committee (HLC) was asked to deal with all issues as set out in order dated 27.01.2021 in OA No. 06 /2012 (Manoj Mishra vs. Union of India & Ors) and other ancillary matters.

5. That, High Level Committee (HLC) prepared Department wise detailed Action Plan for Rejuvenation of River Yamuna including action point for “Regulation of River Yamuna Flood Plain including removal of Encroachments / Dhobi Ghats” (Restorative projects in Flood Plains and Removal of Encroachments). An order dated 27.01.2023 was also issued by the Chief Secretary, Govt. of NCT of Delhi for implementation of the said action plan and directions mentioned in the said order. Copy of said Action Plan and order dated 27.01.2023 of Chief Secretary have already been submitted to Hon’ble Tribunal on 31.01.2023.

6. That, progress of various projects mentioned in the said “Action Plan for Rejuvenation of River Yamuna” is reviewed by the High Level Committee regularly. Ten meetings of the High Level Committee have been held so far since January, 2023. Last meeting was held on 23.07.2024.

Copy of the Minutes of the Tenth Meeting of the High Level Committee held on 23.07.2024 are at Annexure-2.

7. That, this Response of DPCC may kindly be taken on record.



(Dr. K. S. Jayachandran)

Member Secretary,  
Delhi Pollution Control Committee

New Delhi

Dated: 19.09.2024

**Fwd: Monthly progress report as on 31st August 2024 in reference to the order of Hon'ble NGT in OA No. 673/2018 (Reg. Rejuvenation of River Yamuna).**

1 message

**SE HCC-3** <sehcc3dda@gmail.com>  
To: wmc2 dpcc <wmc2dpcc2023@gmail.com>

Mon, Sep 9, 2024 at 9:48 AM

Kindly find the attached report herewith on the above-cited subject for your perusal and information.

With regards,

Suptdg. Engineer,  
HCC-3/DDA


----- Forwarded message -----

From: **SE HCC-3** <sehcc3dda@gmail.com>  
Date: Thu, Sep 5, 2024 at 5:02 PM  
Subject: Monthly progress report as on 31st August 2024 in reference to the order of Hon'ble NGT in OA No. 673/2018 (Reg. Rejuvenation of River Yamuna).  
To: WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>  
Cc: cehort@dda.or <cehort@dda.org.in>, <kalpana.skhurana2026@dda.gov.in>

Kindly find the attached report herewith on the above-cited subject for your perusal and information.

With regards,

Suptdg. Engineer,  
HCC-3/DDA

 **Monthly Progress Report as on 31st August 2024\_0001.pdf**  
2643K

Through e-mail

**DELHI DEVELOPMENT AUTHORITY  
OFFICE OF THE SUPERINTENDING ENGINEER, HCC-3  
17<sup>TH</sup> FLOOR, VIKAS MINAR, I.P. ESTATE,  
NEW DELHI -110002**

No.F1(14)/DPCC/HCC-3/DDA/676

Dt.05.09.2024

To

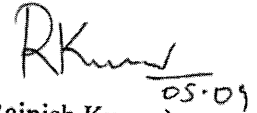
Sh. D.K. Singh,  
Addl. Director, DPCC,  
Deptt. of Environment, Govt. of NCT of Delhi,  
5<sup>th</sup> floor, ISBT Building, Kashmere Gate,  
Delhi -110006.

Sub:- Monthly progress report as on 31<sup>st</sup> August 2024 in reference to the order of Hon'ble NGT in OA No. 673/2018(Reg. Rejuvenation of River Yamuna).

Sir,

Kindly find enclosed herewith the monthly progress report as on 31<sup>st</sup> August 2024 in respect of projects taken up/to be taken up by DDA for development of Yamuna River Front for your kind perusal please.

Yours faithfully,

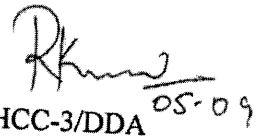


(Er. Rajnish Kumar)  
SE/HCC-3/DDA

Encl: As above.

Copy to :

1. CE/Hort./DDA for kind information please (through email).
2. Smt. Kalpana Khurana, Addl. Comm.(LS), DDA for kind information please (through email).



SE/HCC-3/DDA

Status of 'Restoration and Rejuvenation of River Yamuna Floodplains' as on 31<sup>st</sup> August, 2024

6

Project	Area	Water bodies	Timelines	Status
1. Asita East- (Old Railway Bridge to ITO Barrage - Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt. (Deposit work)	PART A: 90 Ha  PART B: 107 Ha	Part A: 1  Part B: 3	Phase I: Completed	Initial proposal of development work is completely executed
			Phase II: Further development work in progress.	
			Phase I: Completed Phase II: 30/12/2024	Initial proposal of development work is completely executed Fabrication work of roof of gazebo is in progress. Case No: SLP (C) 14342/2022 Case Title: Shakarpur Slum Union v/s DDA Court: Supreme court of India. Panel lawyer: Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) Next Date of Hearing: 04.11.2024 & No stay
2. Kalindi Aviral- (NH24 to DND Flyway- Western Bank)  Kalindi Aviral Extension- (NH24 to DND Flyway- Western Bank)	Total Area : 100 Ha  Total Area : 163 Ha (i/c 12 Ha Baansera)	3	Part A : Completed  31/03/2025	Part A : (Baansera Approx. 50 Ha is completed, Rest Area is to be developed) Children play area & Bamboo Shelter tendering in progress. Cafeteria work completed. Maintenance work in progress. Bridge at small water body work in progress. 05 Hac under litigation NDOH:- 19/11/2024, 26/11/2024 26 Court Cases under 24(2) are pending in the Supreme Court of India.  Part B: Proposal for development under progress. Financial concurrence completed. CLDP is in progress. Project is being executed by CEDME. (Prof. C R Babu) 3 nos. Wetlands are completed in available space. Further work is held up due to NHAI work. DIB is initiating a project to tap the drains. A total of 35 cases are currently active in various courts (High Court, Saket Court) Case no: Cont case- 1147/2023, NDOH:-03.10.2024 Case no: WP (C) 5822/2021, NDOH:- 15/10/2024 Case no: CS(SCJ) 1352/2023, Last DOH:- 15/07/2024 Case no: WP (C) 15746/2023, NDOH:- 15/10/2024
3. Kalindi Biodiversity Park- (DND to proposed Kalindi By-Pass- Western Bank) Entrusted to CEMDE	115 Ha		Within 9 months after completion of NHAI project.	

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31<sup>st</sup> August, 2024

<p>4. Asita West- (Old Railway Bridge to ITO Barrage- Western Bank) Part A : 93 Ha (Already developed) Part B : 107 Ha (under development)</p>	<p>Part A : 93 Ha</p>	<p>Part A : 2 Part B : 5</p>	<p>Phase I: Completed Phase II : Part B: Completed</p>	<p>Initial proposal of development work is completely executed Tendering work under progress. 1. Pathways drawings are being revised. 2. Work of floral field in progress. 3. Removal of water hyacinth completed. Layout-Plan is being revised as per direction of Higher Authority. Case no: SLP(C) No. 9284/2023 Next date of hearing- 04.11.2024.</p>
<p>5. Amrut Bio Diversity Park- ITO to NH-24 (Eastern &amp; Western Bank)- Area South of CWG Village Area Part A : 90 Ha Part B : 18 Ha Part C : 8.25 Ha (Western bank) - CPWD</p>	<p>Part A : 90 Ha (Eastern bank) Part B : 18 Ha (Western bank) Part C : 8.25 Ha</p>	<p>6</p>	<p>PART A: Completed Part B : Part C :</p>	<p>1. Construction of Plaza-2 &amp; Nursery in progress. 2. Fencing work in progress. Part B : Work can't be taken up due to stay by Delhi High Court Part C : Area handed over to CPWD (Nav Bharat Udyan)</p>
<p>6. Ghat Area : Wazirabad to Old Railway Bridge- Western Bank Part A : Entrusted to INTACH (QudisiaGhat)</p>	<p>Total Site Area- 66 Ha QudisiaGhat- 16 Ha</p>	<p>1 Part A : 30/09/2024 Part B : 30/06/2025</p>	<p>Part A : Present progress is 93% (Civil) 75% (Hort.). The work has been assigned to M/s INTACH on nomination basis for QudisiaGhat. Work was delayed due to flooding &amp; sludgy site and GRAP imposed by CAQM. The work of parking in progress at Nigam bodhghat side. The work of grit wash for garden well completed. The stone work of ghat steps is in progress at site. Case no: RCA/SCJ 17/2022, Next DOH:-30.10.2024 Case no: HC/LM (32198)2018 W.P.(C)9342/2018, NDOH: 01.10.2024. Case no: CS No. 1191/23, Next DOH: Decision is pending &amp; religious structure has been removed after approval of Religious Committee. Case no: Appt. No. 22/2023, Last DOH: 15.10.2024. Case no: W.P.(C)/3656/2024 &amp; CM Appl. 15121 /2024 &amp; CM Appl. 15122 /2024, NDOH : 10.09.2024 Part B: Contractor is unable to execute the work, hence a file is initiated for approval to determine the work.</p>	

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31<sup>st</sup> August, 2024

7.	Yamuna Vanasthali- (Wazirabad Barrage to ISBT Bridge- Eastern Bank, around GarhiMandu Village& Usman pur Village)	236.5 Ha	7	Completed	Work completed are as under (for 236.5 Ha): 1. The work of Water Bodies completed. 2. The pathway work completed. 3. The Entry Gate installed 4. The work of entrance gate at pushla no. 3 completed. 5. The work of cladding of Delhi Stone is in progress. Court Cases: 1) W.P.(C) 7542/ 2017; NDOH- 04/09/2024, 2) W.P.(C) 7135/2019; NDOH- Dismissed on 16/07/2024
8.	Mayur Nature Park- (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt.	Total Area- 397.75 Ha PART A: 235 Ha PART B: 162.75 Ha	---	31/03/2026	i. The land demarcation completed. ii. LM Department informed that approximately 119 Ha of land has been de-notified out of the total 235 Ha. iii. Accordingly, the revised landscape proposal is ready. iv. Demolition program has been carried out and approx. 390 Ha area of land has been reclaimed. The work of UP Irrigation land of 162.75 Ha is to be taken up on deposit work basis. The proposal for development has been presented before Screening Committee Case no: W.P.(C)2504/23, NDOH:-19.09.2024 Case no: W.P.(C)7563/23, NDOH:-19.09.2024 Area falls outside the 1 in 25 year Floodplain. Proposal will be taken up once the 'O-II' is finalized after notification of MPPD-2041. LPA No : 196/2023, NDOH- DISPOSED OFF Proposal under progress.
9.	Eco-Tourism Area- (Geeta Colony Bridge to ITO Barrage- Western Bank)	30 Ha	---	Yet to be planned	
10.	Hindan Sarovar- (NH-24 to DND Flyway- Eastern Bank) Part Area-II-Hindon Cut Wetlands I&II PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt. (Deposit work)	Total Site Area- 53.6 Ha PART A: 15 Ha PART B: 30 Ha		30/04/2025	

(=)

<b>ACTION TAKEN FOR PROTECTION OF LAND</b>	
<b>Demarcation of 1 in 25 year floodplains</b>	591 Bollards erected at site; 375 Flag Posts have already been installed.
<b>Signages</b>	27. nos. of sign boards have been installed
<b>Manual security</b>	369 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 3 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba and to prevent encroachment. GPS monitoring of security guards & patrolling vehicles is being done.
<b>Demolition programs</b>	DDA has been carrying out demolitions to reclaimits land from encroachers. About 1536 acres of land is reclaimed in the past 2 years 3 months and more than 10500 Jhuggis/labor huts/semi- pucca structure, 25 religious structures, 7 dairy, 3 cricket,200 cattle shed, 20 nurseries, 40 Bore well grounds have been Demolished.
<b>Electronic surveillance system</b>	90 No. CCTV cameras have been installed at 27 locations from Wazirabad Barrage to Okhla Barrage to check the illegal dumping of Malba in the Yamuna Flood Plain area.
<b>Removal of C&amp;D Waste</b>	72,410 metric tonnes of C&D waste lying in floodplain has been lifted to IL&FS site or utilized for development of Yamuna Project by DDA.

**DETAILS OF CHALLANS FROM THE YEAR 2018-24**

Sl. No.	Year	Offence	No. of challans	Compensation amount	Recovery amount
1.	2018	Dumping of malba	1	Rs.50,000/-	Nil
2.	2019	Dumping of malba, unauthorized parking and garbage dumping in Yamuna River flood plain.	186	Rs. 90,40,000/-	Rs.25,47,500/-
3.	2020	Dumping of malba and unauthorized parking in Yamuna River flood plain.	54	Rs.21,30,000/-	Rs.6,45,000/-
4.	2021	Dumping of malba and illegal parking in Yamuna River Flood Plain	776	Rs.1,22,95,000/-	Rs.32,30,000/-
5.	2022	Dumping of malba and illegal parking in Yamuna River Flood Plain	1167	Rs.2,75,25,000/-	Rs.29,50,000/-
6.	2023	Dumping of malba and illegal parking in Yamuna River Flood Plain	1250	Rs.1,29,50,000/-	Rs.10,20,000/-
7.	2024	Dumping of malba and illegal parking in Yamuna River Flood Plain	559	Rs.1,59,80,000/-	Rs.8,60,000/-
TOTAL =			3993	Rs. 7,99,70,000/-	Rs.1,12,52,500/-



**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI**  
**5<sup>th</sup> FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006**  
 visit us at: <http://dpcc.delhigovt.nic.in>

F. No. DPCC / WMC II / O.A. 21 (Ashwani Yadav) / 2023/1268-1297

Dated: 29/08/2024

**Subject: Minutes of 10<sup>th</sup> Meeting of the High Level Committee (HLC) held on 23.07.2024.**

Sir/ Madam,

Please find enclosed herewith Minutes of the "Tenth Meeting" of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal (NGT) to monitor the progress w.r.t action points of the "Action Plan for Rejuvenation of River Yamuna" and various other directions of the Hon'ble NGT held under chairmanship of Chief Secretary, GNCTD on 23.07.2024 for urgent necessary action and submission of the Action Taken Report to this office as mentioned in the said minutes.

Yours Sincerely,

(Dr. K. S. Jayachandran)

Special Secy. (Environment, GNCTD)

Cum Member Secy., DPCC

Enclosure: As Above

To,

1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi -110003.
3. Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhavan, Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi - 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -110032
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, E.E. Patparganj, Delhi-92.
9. Additional Chief Secretary (UD), Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi-027.
10. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
11. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi -
12. Addl. Chief Secy., Irrigation & Flood Control Deptt. GNCTD, L.M. Bundh, Shastri Nagar, Delhi-31.

Contd...2

13. Commissioner, Municipal Corporation of Delhi, 9<sup>th</sup> Floor, Dr.S.P.M Civic Center, JLN Marg, Delhi-02.
14. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
15. Pr. Secretary, Finance Department, GNCTD, 4<sup>th</sup> level, Delhi Secretariat, I.P. Estate, Delhi - 02.
16. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-11005.
17. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO , I.P. Estate, Delhi - 110002
18. Pr. Secy. (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
19. Chairman, Delhi Pollution Control Committee. 5<sup>th</sup> level, Delhi Secretariat, I.P. Estate, Delhi - 02.
20. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005.
21. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, IP Estate, Delhi-02.
22. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
23. Addl. Pr. Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi-02.
24. Member Secretary, Wetland Authority of Delhi, 6<sup>th</sup> Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
25. District Magistrate (South West District), Old Terminal Tax Building, Kapashera, Delhi-110037
26. District Magistrate (Central District), 14, Darya Ganj, New Delhi- 110002.

**Copy to:**

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi -110054
2. Additional Secretary to Chief Minister, GNCTD, 3th Level, Delhi Secretariat, Delhi - 110002.
3. Secretary to Hon'ble Minister (Environment & Forests), 7th Level, Delhi Secretariat Delhi -110002.
4. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi - 110002.

  
(Dr. K. S. Jayachandran)

Special Secy. (Environment, GNCTD)  
Cum Member Secy, DPCC

Minutes of the "Tenth Meeting" of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal (NGT) to monitor the progress w.r.t action points of the "Action Plan for Rejuvenation of River Yamuna" and various other directions of the Hon'ble NGT held under the chairmanship of Chief Secretary, GNCTD on 23.07.2024

Tenth meeting of the High Level Committee (HLC), constituted by the Hon'ble National Green Tribunal (NGT) vide Order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA No. 06/2012 "Nizamuddin West Association Vs UoI") to monitor the progress w.r.t action points of the "Action Plan for Rejuvenation of River Yamuna" and other directions of the Hon'ble NGT, was held under chairmanship of Chief Secretary, Govt. of NCT of Delhi in the Conference Room of Chief Secretary at 5<sup>th</sup> Level, Delhi Secretariat at 04:30 PM on 23.07.2024.

2. The meeting was attended by the members of HLC and Secretaries / HODs of various Departments / Organizations. List of attendees is at Annexure - "A".
3. Special Secretary (Environment)-cum-Member Secretary, DPCC presented before the HLC the status of various projects & action points (Annexure - "B") of the "Action Plan for Rejuvenation of River Yamuna" and Order dated 27.01.2023 issued by the Chief Secretary, GNCTD pursuant to 1<sup>st</sup> meeting of the HLC held on 20.01.2023 under the chairmanship of Hon'ble Lt. Governor.
4. It was apprised to HLC that an Interim Application (IA No. 72 / 2024) has been filed by the Nizamuddin West Association on 31.01.2024 in O.A. No. 06/2012 in matter of "Nizamuddin West Association Vs. Union of India" seeking certain directions in respect of Barapulla drain. It was apprised that an Execution Application (EA No. 05/ 2024) has also been filed regarding compliance of the Directions of the Hon'ble National Green Tribunal in judgment dated 13.01.2015 in OA No. 06 / 2012 in the matter of "Manoj Mishra Vs. Union of India and Ors" and OA No. 300 / 2013 in matter of "Manoj Mishra Vs. Union of India and Ors." related to control of pollution and Rejuvenation of Yamuna".
5. Chief Secretary directed all concerned departments to present the status of Action Taken w.r.t. compliances of the directions of Hon'ble NGT in the judgment dated 13.01.2015 before the HLC in its next meeting.
6. Achievements since January, 2023 were apprised to the HLC, as per following Table:

S.No	Achievements	Status in January, 2023	Target by July, 2024	Status in July, 2024
1	Increase in sewage treatment capacity	632 MGD	964.5 MGD.	712 MGD (increased by 80 MGD)
2	Increase in treatment of sewage	530 MGD	792 MGD	607.1 MGD (increased by 77.1 MGD)
3	Significant progress in major projects	76.7%	100 %	97.30%
4	(a) Construction of New 124 MGD STP at Okhla			
4	(b) Construction of New 7 MGD STP at Sofia Vihar	38.84%	100 %	98.24%
5	(c) Rehabilitation / Upgradation of 40 MGD STP at Rithala Phase I	29%	100 %	98.82%
6	(d) Rehabilitation / Upgradation of 25 MGD STP at Kondli Phase II (Liquid stream started on 24.06.2023)	85%	100 %	Under Test & Trial run
7	(e) Rehabilitation / Upgradation of 45 MGD STP at Kondli Phase IV	07%	100 %	Completed

8.	Allotment of land for DSTPs	-	40	Land at 38 location allotted out of 40 DSTPs
9.	Trapping of sub drains of Najafgarh & Supplementary Drains	06	74	50 (increased by 44)
10	Laying of Sewerage Network in Unauthorized Colonies	747	1437 (Excluding 161 colonies where NOC is awaited & 201 colonies -08 months after allotment of land/receipt of NOC)	1168 (increased by 421)
11	Connection of JJ Clusters with the Sewerage Networks	558	639	581 (increased by 23)
12	De-silting of Trunk / Peripheral Sewer $\geq 1000$ mm diameter	0	200 Km. (Approx.)	85.38 Km
13	De-silting of Sewer $\leq 1000$ mm diameter	0	529.5 Km. (Approx.)	162.25 Km
14	Removal of encroachment from Flood Plain of Yamuna	-		565.32 acres land freed from encroachment from May, 22 to June, 24.

7. It was observed that the action is lagging by the concerned Departments / Organizations on the following major issues, wherein projects are being / have been running behind the pre-decided timelines:

S. No.	Project	Timeline (As per Action Plan of HLC)	Revised Timeline	Remarks (Status in December, 2023)	Remarks (Status in June, 2024)
1	Construction of New 124 MGD STP at Okhla	June, 2023	Sept, 2024	Physical Progress - 94.7% Started taking effluent in December, 2023.	Physical Progress - 97.30% Started taking effluent in December, 2023.
2	Construction of New 07 MGD STP at Sonia Vihar	Sept, 2023	July, 2024	Physical Progress - 82.5%	Physical Progress - 98.24%
3	Rehabilitation / Upgradation of following major STPs				
	(i) 40 MGD Rithala Phase I STP	June, 2023	July, 2024	Liquid Line started in June, 2023.	Physical Progress - 98.82% Under trial run
	(iii) 25 MGD Kondli Phase II STP	June, 2023	July, 2024	Liquid Line started in June, 2023.	Physical Progress - 97.88% Under trial run
	(iv) 45 MGD Kondli Phase IV STP	October, 2023	March, 2024	Physical Progress - 78 %	Completed
	(v) 10 MGD Yamuna Vihar Phase-II (5 MGD to be added)	Sept, 2023	July, 2024	Physical Progress - 89 %	Physical Progress - 98 %
4	Providing Sewerage Network in 573 Unauthorized Colonies	Sewerage Network provided - 277 (Dec, 23)		Sewerage Network provided - 370 (July, 24)	
5	Connection of drainage system of 81 JJ Clusters with sewerage network/DSTPs	22 JJ Clusters connected to sewerage network against the target of 81 JJ Clusters		Only one Additional JJ Cluster connected to sewerage network since Feb, 2024	
6	Performance Audit by	Timeline - February, 2023		•M/s WAPCOS submitted phase-I	

	DJB of 11 major drains trapped and sub drains through an independent agency	(Revised Timeline - March-2024). Preliminary survey of 200 sub drains completed. Report of 63 sub drains submitted to DJB.	(without discharge and water quality). • Phase-2 (with discharge and water quality) work started but held up due to monsoon season. • Will be completed by Dec., 2024.
7	De-silting of Trunk / Peripheral Sewer $\geq 1000$ mm Diameter	Out of 200 km, 66.428 km de-silted against the target of 94.93 km (Timeline- June, 2023, Revised Timeline -June, 2024).	Out of 200 km, 86.66 km de-silted against the target of 94.93 km (Timeline- June, 2023, Revised Timeline -Dec, 2024).
8	De-silting of Sewer $\leq 1000$ mm Dia	Out of 529.5 km, 162.25 km de-silted	Out of 529.5 km, 367 km de-silted

8. After deliberations and detailed discussions on the above mentioned issues, the following decisions were taken w.r.t. action points of the "Action Plan for Rejuvenation of River Yamuna":

- (1) 100% Treatment of Sewage
- (2) Trapping of all Drains
- (3) Sewerage Network in 1799 Unauthorised Colonies and 639 JJ Clusters
- (4) Industrial effluent management by 13 CETPs
- (5) Faecal Sludge (Septage) Management
- (6) Regulation of Floodplain (By DDA)
- (7) Utilization of Treated Waste Water
- (8) Other Issues viz. (i) Solar Power Generation along Najafgarh Drain, and (ii) Najafgarh Jheel (Environmental Management Plan)

**8.1 100 Percent Treatment of Sewage**

**8.1.1 Sewage Management in Delhi: Present scenario**

- Estimated Sewage Generation : 792 MGD (80% of 990 MGD Water Supply)
- Installed Treatment Capacity of 38 Operational STPs of DJB (Excluding New Okhla STP of 124 MGD Capacity) : 712 MGD (89.9% of Estimated Sewage Generation)
- Capacity Utilization of existing 38 STPs : 607.1 MGD (85.27% of installed capacity and 76.65% of estimated sewage generation)
- Gap in Capacity : 80 MGD (10.1%)
- Gap in Treatment : 184.9 MGD (23.35%)

8.1.1.1 It was informed that present status of completion of work of new STPs at Okhla, Rithala Phase-I & Kondli Phase-II is 97.3%, 98.82% & 97.88 % respectively. Chief Secretary enquired from DJB regarding work remaining in Construction of these three new STPs. DJB informed that in all these three cases STPs are under test and trial run and only ancillary work like surrounding roads are to be completed by September 2024.

**8.1.2 Focus Areas for Enhancing Sewage Treatment Capacity (252.5 MGD)**

Construction of 3 New STPs at Okhla, Delhi Gate and Sonia Viha

Construction of 40 New DSTPs	:	92
Up-gradation and increasing capacity of existing 18 STPs	:	113.5

### 8.1.3 Future Scenario (As per Action Plan & Revised Timelines)

8.1.3.1 After construction of new STPs / DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB]

As per Action Plan		Revised Timelines & Scenario	
Timelines	Capacity (in MGD)	Timelines	Capacity (in MGD)
June, 2023	727	Sept, 2024	814
December, 2023	814	December 2025	964.5
June, 2024	964.5		

8.1.3.2 It was informed by DJB that revised time line in case of Capacity 814 MGD is Sept.2024 and in case of Capacity 964.5 MGD is Dec.2025. However, Chief Secretary directed to take necessary action to achieve original timeline.

### 8.1.4 Water Quality Monitoring Results

8.1.4.1 Water Quality of River Yamuna at eight locations viz. ISBT Bridge, ITO Bridge, Nizamudin Bridge, Okhla Barrage, Agra Canal at Okhla Barrage and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) is being monitored by DPCC on monthly basis.

8.1.4.2 Comparative results of Analysis Reports of Water Quality of River Yamuna at six locations in respect of BOD, COD, DO and Faecal Coliform for the months of January, 2023 and July, 2024 in Tabular Form (Annexure - "C") was appraised to HLC.

8.1.4.3 Water Quality of Untapped drains out-falling into River Yamuna of January, 2023 and July, 2024 was also appraised to HLC. The data of water quality of such 10 Untapped Drains is at Annexure - "D".

8.1.4.4 Chief Secretary took notice of increase in BOD level in month of July (i.e. 80 mg/l) at Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains). It was informed by DJB that due to untreated waste water / sewage coming from UP through various drains into Shahdara Drain causes increase in pollution (BOD etc). Chief Secretary directed DPCC to ascertain the factual position by carrying out sampling at the drains of UP out falling into Shahdara Drain and apprise HLC in its next meeting.

### 8.1.5 Monitoring of STPs

8.1.5.1 Member Secretary, DPCC informed that there are 39 STPs of Delhi Jal Board operating in Delhi out of which 38 were monitored in the month of June, 2024 [Sample was not taken in case of New Okhla STP of 124 MGD Capacity since it is under Trial Run and expected to be commissioned by Sept, 2024]. Only 17 STPs are meeting the standards prescribed by DPCC as per monitoring conducted by DPCC laboratory in the month of June, 2024.

8.1.5.2 Chief Secretary, GNCTD directed to expedite the work and complete the projects.

### **8.1.6 Progress in construction of 03 New STPs (Okhla, Sonia Vihar & Delhi Gate)**

8.1.6.1 HLC was informed about the progress made in construction of 03 New STPs at Okhla, Sonia Vihar & Delhi Gate. It was informed that the progress between 25<sup>th</sup> April, 2024 to 30<sup>th</sup> June, 2024 is as follows:

- (i) **Okhla (124 MGD Capacity):** Total Progress 97.3% (1.8% in above period) (Started taking effluent in December, 2023).
- (ii) **Sonia Vihar (07 MGD Capacity):** Total Progress 98.24% (2.74% in above period)
- (iii) **Delhi Gate STP (10 MGD):** DJB informed that Removal of Reliance Mobile Tower is required for construction of STP. DDA/ MoHUA allotted the land however yet to be handed over to DJB. It was also informed that around 500 trees to be cut at that land parcel.

8.1.6.2 Chief Secretary, shown displeasure that DJB had not earlier pointed out the fact regarding requirement of cutting of large Number of trees for construction of Delhi Gate STP. Chief Secretary directed DJB to explore the alternative site to avoid cutting of trees and also explore the possibility of construction of 12 MGD STP in place of 12 year old 2.1 MGD STP at Delhi Gate. A way forward in this regard shall be brought before HLC in its next meeting.

### **8.1.7 Construction of New DSTPs**

8.1.7.1 Out of 40 DSTPs, land has been allotted in respect of 38 DSTPs and rest of 02 DSTPs at Nayabans & Madan Garhi, land is yet to be allotted by DDA.

8.1.7.2 Status in respect of all 40 DSTPs was briefed to the Committee and given below:

• Work under award	- 01 Case
• Tender Received	- 16 Cases
• Tender Invited	- 01 Case
• Tender to be Invited/ Re-invited	- 14 Cases
• Estimate under approval	- 06 Cases
• Land yet to be allotted	- 02 Cases

8.1.7.3 Chief Secretary shown his pleasure to know that issue of land in case of 38 DSTPs got resolved. Further, CS directed DJB to expedite the work. A way forward in this regard shall be submitted in writing to HLC.

### **8.1.8 Progress of up-gradation of existing 18 STPs**

8.1.8.1 Progress/ Status in respect of up-gradation of existing 18 STPs was briefed to the Committee. DJB informed that

- (i) In case of work of upgradation of Rithala Phase-II (40 MGD) STP has been completed as already briefed to the HLC in the last meeting.
- (ii) Kondli Phase-IV (45 MGD) STP is under trial run.
- (iii) In case of STPs at Najafgarh, Keshopur Ph-II, Keshopur Ph-III, Rohini Sector-25, Narela, Coronation Pillar Phase-III & Coronation Pillar Phase-III it was informed that half stream has been upgraded and commissioned.

- (iv) In case of 08 STPs, work is in progress with 43-70 % work completed and revised timeline requested for completion of these projects is September, 2024 (Earlier Timeline was December, 2023 and next Revised timeline was March 2024);
- (v) Regarding up-gradation of four STPs it was informed that Estimate in process for A/A & ES (Administrative Approval & Expenditure Sanction) (Earlier Timeline was December, 2024).
- (vi) In case of Yamuna Vihar Phase - I STP & Yamuna Vihar Phase-III STP (Earlier Timeline was June, 2024, Revised timeline is March, 2025), Estimate in process for A/A & ES.
- (vii) In cases of Keshopur Phase-I STP file sent to competent authority to be considered reinviting of tender, Estimate is in process for A/A & E/S.

**8.1.9 Progress of De-silting of Trunk / Peripheral Sewer Lines (approx. 200 km) and sewer line below 1000 mm diameter (approx. 529.5 Km)**

8.1.9.1 The progress of de-silting of Trunk/ Peripheral sewer lines (approximate 200 km) was briefed to the Committee. Out of 200 km, only 86.66 km sewer line has been de-silted against the target of 94.93 km with timeline of June, 2023 & Revised Time line of June-24. The committee expressed its dissatisfaction at the slow pace of desilting works.

8.1.9.2 Further Proposed Revised Timeline for completion of de-silting of Trunk / Peripheral sewer lines submitted by DJB is Dec., 2024.

8.1.9.3 It was also informed that de-silting work of sewer line below 1000 mm diameter (approx. 529.5 Km) has also been taken up by DJB and 367 Km of sewer line has been de-silted. Revised Timeline for completion of de-silting of sewer line below 1000 mm diameter (approx. 529.5 Km) is June, 2024 against earlier timeline of December, 2023, Further Proposed Revised Timeline for completion of de-silting of Trunk / Peripheral sewer lines submitted by DJB is Dec., 2024.

8.1.9.4 Chief secretary desired to explore possibility of High Definition Cameras / IOT based System in De-silted Trunk Sewers to find out the conditions of de-silted Trunk Sewers & asked DJB to start with a pilot in this regard.

Chief Secy. also asked DJB about cost of De-silting in cumulative length of 94.4 km desilted till 03.08.2023 in sewer line below 1000 mm dia. DJB ensured HLC to provide the correct cost before next meeting.

8.1.9.5 DJB was directed to expedite the work of de-silting of Trunk / Peripheral Sewer Lines and Sewers below 1000 mm diameter without any further delay, A timeline in this regard shall be submitted to HLC.

**8.1.10 Interconnections between Storm Water Drains and Sewerage System (both way)**

- (i) In regard to list of 120 points / drains in which Storm water entering sewerage, 66 connections have been disconnected, in case of 24 connections, no intervention is required. Remaining 23 connections pertains to MCD and 07 connections pertains to PWD.
- (ii) Further, in regard to list of 191 points / drains in which there is discharge of waste water from the sewerage system of DJB, joint inspection was carried out and 149 drains were found trapped/dry, 06 drains untraceable, 10 drains trapped- not functional/partially trapped & 26 drains action is to required to be taken. DJB prepared a fresh list of interconnections (IDMC meeting), Joint Inspection to be done for Verification.

**8.2 Tapping of Drains:**

8.2.1 It was informed that following 22 drains are out-falling into river Yamuna in Delhi:

- 02 Drains [Najafgarh (including Supplementary Drain) & Shahdara] being large drains and technically not feasible to tap whole drain however included in Interceptor Sewer Project where substantial flow of sub-drains has been / will be tapped.
- 02 Drains (Delhi Gate Drain & Sen Nursing Home Drain) Partially Tapped;
- 09 drains flow yet to be tapped / diverted to Sewer / STPs for treatment.
- 09 Drains Tapped;

8.2.2 Status of above mentioned 13 Untapped Drains along with proposed action by DJB was briefed to HLC, including following three major drains:

- (i) In case of Barapulla Drain and Maharani Bagh Drain, 86 % cumulative progress has been made and the revised timeline for completion of the work was March, 2024 (Timeline in the Action Plan was September, 2023). DJB proposed further Revised Timeline Dec.2024
- (ii) In case of Mori Gate drain, cumulative progress is 60.54 % and revised timeline for completion of the work was March, 2024 (Timeline in the Action Plan was September, 2023). DJB proposed further Revised Timeline Dec.2024
- (iii) DJB informed that half of the flow of Mori Gate Drain is already tapped. Chief Secretary directed DJB to explore the possibility to take flow of Mori gate Drain at Okhla STP instead of Coronation Pillar STP by constructing a SPS at Nigam Bodh to avoid destruction of Vasudev Ghat which is coming in the way of proposed pipeline.
- (iv) Chief Secretary shown his displeasure about progress in tapping of the remaining waste water of these drains (Delhi Gate & Sen Nursing Home) as since long DJB has been showing these as partially tapped.

8.2.3 Regarding Performance Audit of completely tapped 11 major drains and all sub-drains, DJB informed that M/s WAPCOS has submitted the reports of phase-I (without discharge and water quality) and Phase-2 (with discharge and water quality). Work has been started but held up due to monsoon season. DJB informed that, it will be completed by December, 2024.

**8.3 Sewerage Network in 1,799 Unauthorised Colonies & Connection of 639 JJ Clusters with the Sewerage System of DJB****8.3.1 Sewerage Network in 1,799 Unauthorised Colonies**

8.3.1.1 The progress made in extending sewerage network to 1,799 unauthorised colonies was apprised to the Committee. The sewer line was laid and notified in 747 unauthorised colonies when the Action Plan for Rejuvenation of river Yamuna was prepared in January, 2023. However, sewer line was laid and notified in 1168 unauthorised colonies in July 2024. Status in remaining 631 unauthorised colonies in July, 2024 is as below:

- (i) Work of sewer network was in progress in 573 unauthorised colonies in January, 2023, which was to be completed by December, 2023. So far, sewer network has been provided in 371 unauthorised colonies and is yet to be completed in 202 unauthorised colonies. Detailed discussion were held on the status of 202 unauthorised colonies and the committee was apprised that 90-99% of the works are completed in 33 colonies, 70-89% of the works are completed in 78 colonies, 50-69% of the works are completed in 21 colonies, 25-49% of the works are completed in 08 colonies and 0-24% of the works are completed in 62 colonies.

- (ii) In 161 Unauthorised colonies, NOC was earlier awaited being forest area or "O Zone" or ASI land. It was informed that NOC has been issued by Forest Dept. in case of 05 unauthorised colonies. In case of 04 unauthorised colonies falling under "O Zone", it was informed by DDA that NOCs have been issued by DDA. In case of 04 Unauthorised Colonies, laying of sewerage network is not feasible and DJB needs to submit detailed report with reasons and solutions. Further, 26 unauthorised colonies were not traceable earlier, out of which 16 unauthorised colonies have now been traced by DJB with help of GSDL and plan will be submitted by DJB in respect of these Unauthorised Colonies.
- (iii) In 318 unauthorised colonies, sewer network is to be laid along with DSTPs, out of which work has been completed in 15 unauthorised colonies an increase of 04 colonies since last HLC meeting.
- (iv) DJB apprised the HLC that they have formally applied for NOC in respect of 73 unauthorised colonies from Ridge Management Board of Delhi and after following due process, final decision will be taken by Hon'ble Supreme Court of India.

8.3.1.2 Now, out of 1,799 unauthorised colonies, sewerage network has now been provided in 1168 unauthorised colonies, witnessing completion in 104 more colonies since last HLC meeting.

8.3.1.3 Chief Secretary, GNCTD asked DJB about connectivity of sewers with DJB STPs in 1168 UCs where sewer line laid & Notified, DJB confirmed that all 1168 UCs sewer network is connected to DJB' STPs.

#### **8.4.2 Connection of 639 JJ Clusters with the Sewerage System of DJB**

8.4.2.1 It was informed that there are 639 JJ Clusters out of which 581 are now connected with the sewerage system of DJB. DJB provided the brief status of remaining 58 JJ Clusters as under:

S. No.	Measures Proposed by DJB / Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	12
2	Drains will be trapped after commission of proposed sewer network in nearby Unauthorised Colonies	14
3	Drains which can be trapped in to sewerage network by installing lift station	05
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Trapped in STP through major storm water drain/ trapping work are in progress	08
6	Not feasible due to space constraints and multiple outfalls, etc.	03
7	Site does not exist	01
	<b>Total</b>	<b>58</b>

8.4.2.2 The HLC observed no significant progress in connecting JJ clusters since the last meeting and DJB was directed to expedite the work in 58 JJ Clusters and submit detailed individual action plans.

#### **8.5 Industrial Effluent Management**

8.5.1 Member Secretary, DPCC informed that CETPs in Delhi are meeting the prescribed standards in respect of parameters monitored by DPCC.

8.5.2 Regarding upgradation of CETPs, it was informed that 11 CETPs are being operated and maintained by the CETP Societies. Rest of the two CETPs at Narela & Bawana are being operated and maintained by DSIIDC through their concessionaires and upgradation of both the CETPs have been carried out.

8.5.3 It was informed that Govt. of NCT of Delhi vide notification dated 01.01.2024 had given powers in respect of 11 CETPs, presently being operated and maintained by CETPs Societies, to DJB. However Hon'ble High Court has quashed the said notification dated 01.01.2024 and Industries Department, GNCTD is taking further necessary action.

8.5.4 Executive Director, DSIIDC informed that Report of Joint Inspection Team consisting of officials from Industry Department, GNCTD, DSIIDC, DJB & DPCC for assessing the overall functioning of 11 CETPs in Delhi is awaited and Industries Department / DSIIDC will take necessary action after getting the report.

#### 8.5.5 Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:

Member Secretary, DPCC informed about the action taken by the Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 15.07.2024 and the same is briefed below:

- Total No. of Dyeing units inspected : 340
- Close down / Sealed / Disconnection of electricity : 144

8.5.5.1 Chief Secy. shown his displeasure over insignificant progress in action against the dying units by the Joint Teams and directed to expedite action against violating Industries / units.

#### 8.6 Faecal Sludge (Septage) Management

8.6.1 It was informed that with respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters. The cumulative action taken by DMs since said notification dated 12.11.2018 was briefed to HLC.

8.6.2 It was informed that UD Department, GNCTD has issued "Delhi Water Board Septage Management (Amendment) Regulation, 2024" on 13.03.2024 including following amendments in the existing Regulations:

- (a) Penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle.
- (b) Penalty for disposal of Septage at places other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.
- (c) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs. 10,000/- per violation.

2. An officer not lower than the rank of Naib Tehsildar in DM offices, JE in DJB/I&FC, Sub Inspector in Delhi Police and Sanitary Inspector in CD shall be competent to impose penalty

Installation of GPS System - Each Vehicle used for transportation of septage shall be fitted with GPS device and access rights of the movement data shall be given to the Delhi Jal Board for tracking of such vehicles

8.6.3 Chief Secy., GNCTD directed all the concerned Departments to take urgent necessary action w.r.t above Amended Notification and submit Action Taken Report to HLC.

## 8.7 Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA

8.7.1 DDA provided Status and progress of 10 projects for restoration & rejuvenation of flood plains of river Yamuna and removal of encroachment, which was briefed to the Committee. As directed in previous meeting, DDA also submitted information and basic data related to flood plains encroachment. It was also informed that there are 26 cases in Courts related to encroachments at Yamuna Flood plain.

8.7.2 Chief Secretary, GNCTD directed DDA to move an application before Hon'ble High Court of Delhi to club all 26 Cases of land encroachments in Yamuna Flood plain which are being heard in District & Session Courts and also to expedite the work.

## 8.8 Utilization of Treated Waste Water

8.8.1 Out of 607.1 MGD treated STP water, 125 MGD (90 MGD + 35 MGD) is being used in Horticulture and Lake rejuvenation & Water Bodies etc., 267 MGD is the mandatory return flow in river Yamuna, 100 MGD (70 MGD + 30 MGD) is proposed to be used for ground water recharge at DJB Marshy land near Coronation Pillar, Bhalwasa Lake, Jhangirpuri Drain by March, 2024. 115.1 MGD treated water is still available for its utilization.

8.8.2 DJB has following projects for utilization of 75 MGD treated STP water:

Smiriti Van/ Lake (10 MGD)	100% Completed.
Sanjay Lake from Kondli STP (10 MGD)	100% Completed
NTPC Eco Park (5 MGD)	75% (Timeline – July, 2023)
Rohini Lake No. 1 (15 MGD)	98.5% (Timeline – August, 2023). It was informed that the work of the lake has been completed/ being completed, and electric connection is awaited for commissioning of the same.
Rohini Lake No. 2 (15 MGD)	100% (Timeline – Jan, 2023). It was informed that the work of the lake has been completed/ being completed, and electric connection is awaited for commissioning of the same.
Okhla (20 MGD)	Timeline – December 2023 It was informed that bids against the tender have been received and the matter is under process.

8.8.3 Chief Secretary, GNCTD directed UD department to explore the possibility of funding for buying tankers for transportation of treated water through AMRUT 2.0 Scheme of Govt. of India.

## 8.9 Solar Power Generation along Najafgarh Drain

8.9.1 It was informed to HLC that Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023. Site from Dhansa to Ghummanhera in length of 6 Km under consideration for Installation of solar panel on right bank of Najafgarh Drain.

8.9.2 It was also informed to Power Deptt. vide letter dated 02.04.2024 requested I&FCD to implement proposed project through RESCO model by SECI & I&FCD and I&FC to sign PPA with SECI. I&FCD as land owning agency, conveyed NOC to Power Department.

8.9.3 Chief Secretary directed that the Power Department will be Nodal Department.

8.9.4 Further Chief Secretary, directed I&FCD / Power Department to carry out a Drone Survey of proposed stretch to assess the potential of generation of Solar Power.








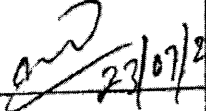





ATTENDANCE SHEET

**Subject:** 10<sup>th</sup> Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoP") to Review progress in implementation of Action Plan for Rejuvenation of River Yamuna.

**Venue:** Conference Room of Chief Secy, GNCTD, 5<sup>th</sup> Level, Delhi Secretariat.

**Date:** 23.07.2024

**Time:** 04:30 PM

S. No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
8	Ajay Kumar	SE, DJB	acec6.djb@gmail.com	9650302244	
9	N. K. Madam	SPEZ, NMCQ	NK.Madam@yosh2012.in	9650291208	
10	MANOJ KUMAR	CE PWD South Zone		9811064431	
11	MANDESH PASTORI	CE/MCD		9717798014	
12	PANKAJ K. CHAUDHARY	JE / CPWD	choudharypankaj107@gmail.com	8955275982	
13	Kamal Gupta	Dir/IL DDA		98932886	 23/07/24
14	Vishal Chaudhri	So E, CPCB	vishalgandhi.cpcb@nic.in	9891254423	
15	Dr. Neerajita	SPCC		9717593521	
16	Gautam Sandhi	Scientist-B, CPCB	gautamsandhi.cpcb@gov.in	9210646072	
17	Ekram Meena	Asst. South West (Revenue)		9560504176	
18	Neelima Soni	Director Land Use & B&P	neelimasoni2023@dda.gov.in	9811239055	

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
19	Mukesh K.	CE (Hort.) DDA	mukesh_5971@rediffmail.com	9717695025	
20	K.C. Suvendra	Spl. Secretary LD		9540335959	
21	A. Anbarasu	CEO (R&D) P & PWD			
22	ANIL KUMAR	CE-Zone-I IRFC	cejed@gnmail.com	9958889527	
23	Mukesh Kumar	CE-Zone-I IRFC	cejed@gnmail.com	9958430557	
24	M. Gupta	ACS (UD)			
25	Bhupesh Kumar	CE/S&W DJB		9650291577	
26	K.P. Gupta	Emc MCD	kpsingh@delhi-shellex@gnmail.com	8130892288	
27	K.S. Jaya Chandran	Spl. Secy (Env) Gen Member Secy, DPCC			
28	D.K. Singh	Addl. Director DPCC	dkrsingh@dpcc@gnmail.com	9717593512	
29	S.K. Goyal	Env. Engrs. DPCC		9717593538	

Department of Environment, G.N.C.T.D.      Dept. Pollution Control Committee

# 10<sup>th</sup> Meeting of HLC

## REJUVENATION OF RIVER YAMUNA

**Previous meetings :** 20<sup>th</sup> Jan, 14<sup>th</sup> Feb, 14<sup>th</sup> Mar , 21<sup>st</sup> Apr, 09<sup>th</sup> June, 10<sup>th</sup> Aug, 10<sup>th</sup> Oct 2023, 10<sup>th</sup> Jan, 2024, 20<sup>th</sup> Feb, 2024

**To Review progress in implementation of Action Plan & Vetting of Status Report filed before Hon'ble NGT**      **23.07.2024**

**NGT Order Dated 25.04.2024**

**O.A. No. 06/2012**

(Nizamuddin West Association Vs Uoi)

*\* Interim Application filed by Nizamuddin West Association on 31.01.2024 in O.A. No. 6/2012 in matter of "Nizamuddin West Association Vs. Union of India"*

*"Execution Application has also been filed regarding compliance of the Directions of the Hon'ble National Green Tribunal in judgment dated 13.01.2015 in OA No. 06 / 2012 in the matter of "Manoj Mishra Vs. Union of India and Ors " and OA No. 300 / 2013 in matter of "Manoj Mishra Vs. Union of India and Ors." related to control of pollution and Rejuvenation of Yamuna ."*

Response filed by DJB, DPCC & DDA. .Hearing before Hon'ble NGT held on 01.07.2024 & 04.07.2024 and next hearing is scheduled to be held on 02.08.2024. GNCTD to file its response.

NGT Order Dated 04.07.2024 [Last order]

O.A. No.  
06/2012

(Nizamuddin West Association Vs Uoi)

IA No. 72/2024 filed on behalf of applicant-Nizamuddin West Association seeking certain direction in respect of Barapulla drain.

Next Date of Hearing : 02.08.2024

3

**Achievements of HLC (Since Jan, 2023)**

S.No	Achievement	Status in Jan, 2023	Present Status/Status in June, 2024
1	Increase in treatment capacity	632 MGD	712 MGD (80 MGD)
2	Increase in treatment	530 MGD	607.1 MGD (77.1 MGD)
3	Significant progress in major projects		
	a) Construction of new STP at ORHla	76.7%	97.30% (Liquid Line started/Under Trial Run)
4	b) Construction of new STP at Sonja Vihar	38.84%	98.24% (Liquid Line is likely to start in July, 2024)
5	c) Rehabilitation/ upgradation of STPs at Rihala Phase I	29%	98.82% (Under Test & Trial Run.)
6	Rehabilitation/ upgradation of STPs at Kondli Phase II	35%	Under Test & Trial Run.

4

## Achievements of HLC (Since Jan, 2023)

S.No.	Achievement	Status in Jan, 2023	Status in June, 2024
7.	Rehabilitation/ upgradation of STPs at Kondli Phase IV	07%	Completed (In operation)
8.	Allotment of land for DSTPs	Land at 38 location allotted out of 40 DSTPs	
9.	Trapping of sub drains -Najafgarh, Supplementary Drains	06	50 (44)
10.	Laying of Sewerage network in unauthorized colonies	747 No	1168 No (421)
11.	Connection of JJ Clusters with the sewerage networks/ DSTPs	558	581 (23)
12.	Desilting of sewer more than 1000mm dia.	0	85.38 Km
13.	Desilting of sewer a) Less than 1000mm dia.	0	162.25 Km
14.	Removal of encroachment from flood plain of Yamuna	565.32 acres land freed from encroachment from May. 22 to June. 24.	

5

## Yamuna Water Quality : Jan, 2023 & Jul, 2024

S. No.	Location	Water Quality Criteria ('C' Class)							
		COD (mg/l)		BOD (mg/l) 3mg/l or less		DO (mg/l) 5mg/l or more		Fecal Coliform MPN/100ml 500(desirable) 2500 (max permissible) ( in lakh)	
		Jan, 2023	Jul, 2024	Jan, 2023	Jul, 2024	Jan, 2023	Jul, 2024	Jan, 2023	Jul, 2024
1	Palla	24	28	1.5	2.5	10	9.4	0.002	0.0092
2	Wazirabad	42	36	6.5	5	7.1	6.2	0.055	0.016
3	ISBT Bridge	152	112	38	35	0	0	1.2	0.22
4	ITO Bridge	106	108	35	49	1	0	0.81	0.24
5	Nizamudin Bridge	166	156	42	45	0	0	0.14	0.28
6	Okhla Barrage	176	132	48	40	0	0	23	0.35
7	Agra Canal at Okhla Barrage	162	124	44	37	0	0	17	0.99
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drain)	186	176	56	80	0	0	2	1.6

## Water Quality of Untapped Outfalling Drains into Yamuna (Jan. 2023 & July, 2024)

S.No.	Name of Drain	TSS (mg/l)		COD (mg/l)		BOD (mg/l)	
		Jan, 2023	July, 2024	Jan, 2023	July, 2024	Jan, 2023	July, 2024
	<b>Standards</b>	100		250		30	
1	Najafgarh	120	132	272	140	58	45
2	ISBT Drain (Oudsia Bagh/ Mori Gate)	124	82	208	244	44	40
3	Sen Nursing Home	132	120	266	212	50	60
4	Delhi Gate/(Power House)	112	112	224	292	53	60
5	Shastri Park	68	65	208	172	40	35
6	Barapulla	88	97	213	224	43	39
7	Maharani Bagh	92	91	186	216	46	52
8	Jaitpur	108	103	176	204	48	55
9	Tuglakabad	168	78	264	144	64	52
10	Shahdara	112	109	272	272	60	80

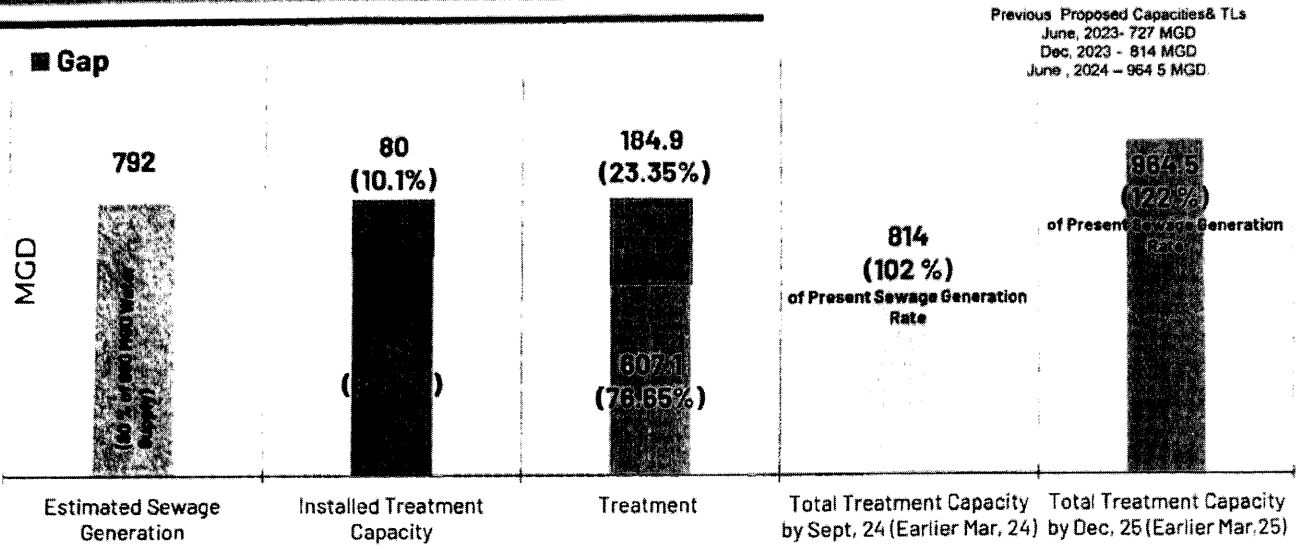
Improvement of  
water quality in  
Yamuna

Major Action  
points

1. 100 Percent Treatment of Sewage
2. Trapping of all Drains
3. Sewerage Network in 1799 Unauthorised Colonies and 639 JJ Clusters
4. Industrial Effluent Management by 13 CETPs
5. Faecal Sludge (Septage) Management
6. Regulation of Floodplain (By DDA)
7. Utilization of Treated Wastewater

**1384 Action Points**

# Treatment of Sewage



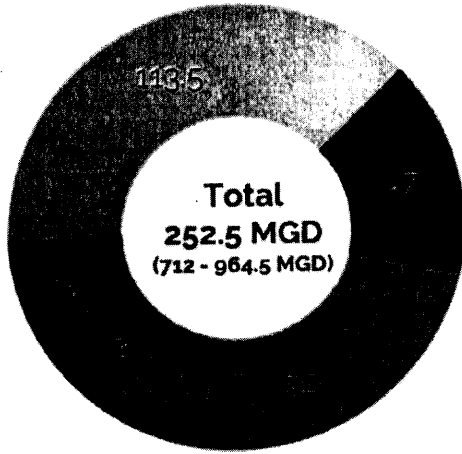
Previous Proposed Capacities & TLs  
 June, 2023 - 727 MGD  
 Dec, 2023 - 814 MGD  
 June, 2024 - 964.5 MGD

Gap (712 - 964.5 MGD) = 252.5 MGD

## 100 Percent Treatment of Sewage

### Focus Areas for Enhancing Sewage Treatment Capacity

- 4. Upgradation and increasing capacity of existing STPs (18)
- 3. Rehabilitation of existing STPs (3)

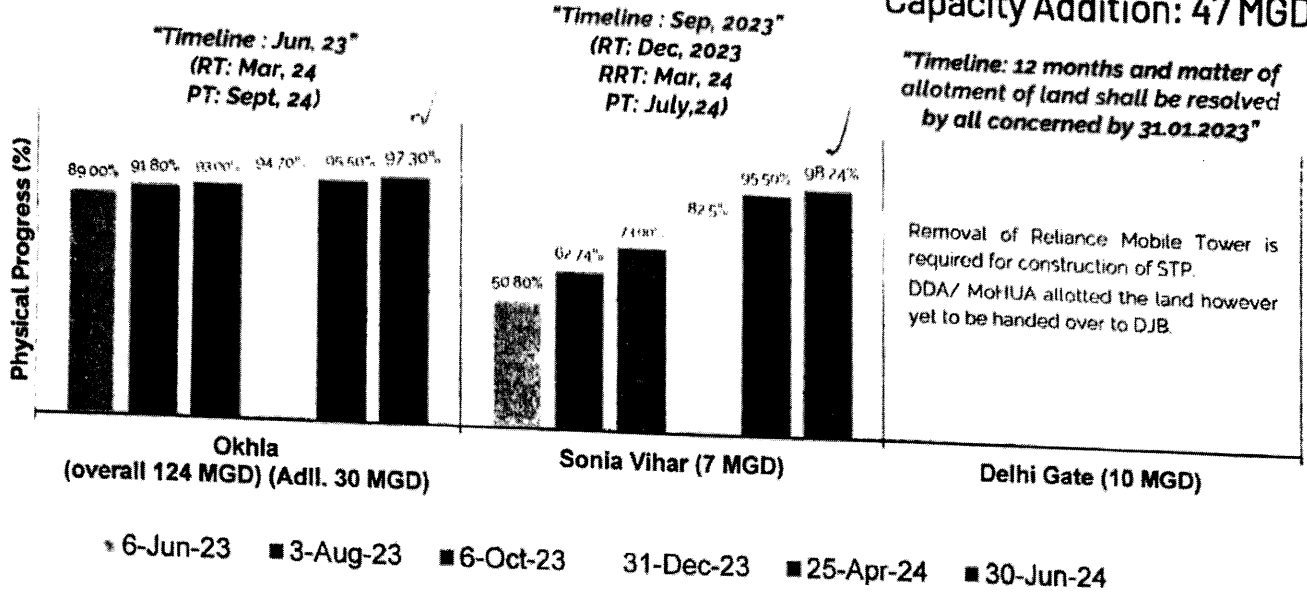


- 1. Construction of New STPs at Okhla, Delhi Gate & Sonia Vihar (3)
- 2. Construction of New DSTPs (40)

# 1.1 Progress in Construction of 3 new STPs

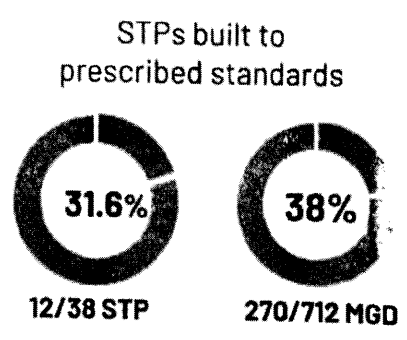
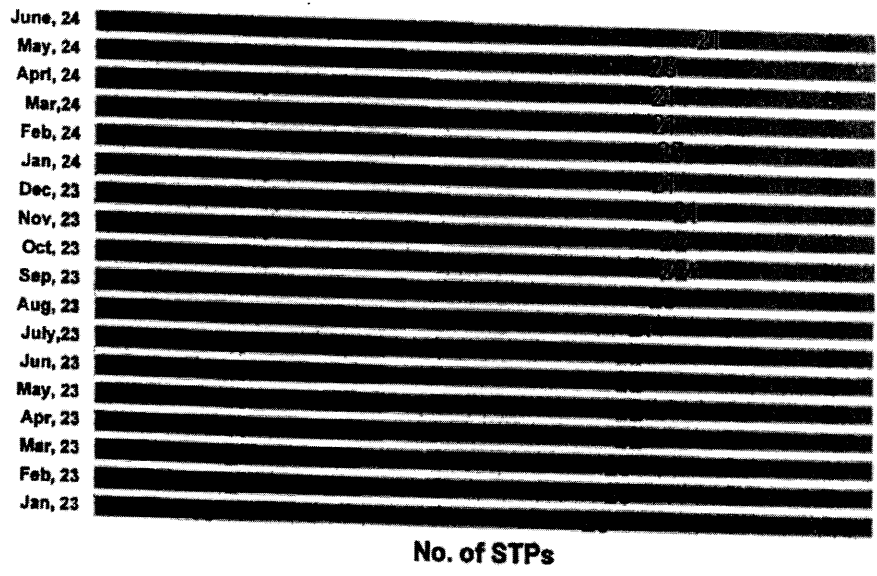
Order Para No. 3.1.1

Capacity Addition: 47 MGD



# 1.2 Water quality monitoring of STPs (38 in June, 2024)

Compliance with prescribed standards of BOD:TSS (10:10)



\*02 STPs under Test / Trial Run (Kondli Ph-II & Rithala Ph-I) & New Okhla STP under Trial Run

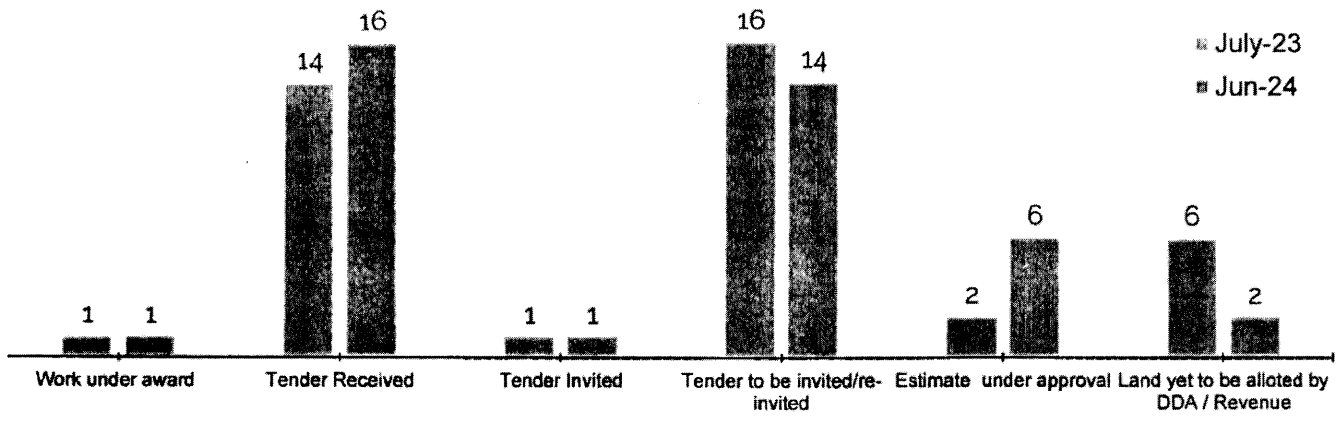
31

2691

**1.2 Construction of 40 New DSTPs**

**Order Para No. 3.1.2**

**40 DSTPs: Capacity Addition: 92 MGD**



*Timeline : Dec. 2024*

**1.2 Construction of 40 New DSTPs**

**Order Para No. 3.1.2**

**40 DSTPs: Capacity Addition: 92 MGD**

Sr.No	Name of BDA	Capacity	Present Status
1	Mitraon	10.89	Work is under award
2	Ghewra	0.44	Tenders re-invited. Were under HAM Model which is under review. Latest guidelines -AA & ES for estimates to be approved by UD/ EFC/ GoM
3	Kair	1.1	Tenders under award. Funds approved under AMRUT 2.0. Were under HAM Model which is under review. F Latest guidelines -AA & ES for estimates to be approved by UD/ EFC/ GoM
4	Kakrola	2.64	
5	Khanganheri	0.77	
6	Dichaon Kalan	1.98	

## 1.2 Construction of 40 New DSTPs

Order  
Para No.  
3.1.2

40 DSTPs: Capacity Addition: 92 MGD

SNO	Name of DSTP	Capacity	Present Status
7	Punjab Khor	0.22	Tenders re-invited. Were under HAM Model which is under review. Latest guidelines -AA & ES for estimates to be approved by UD / EFC/ GoM
8	Jat Khor	0.22	
9	Outubgarh	0.66	
10	Auchandi	0.88	
11	Mohammadpur Majri & Karala	2.86	
12	Kanjhawala & Ladpur	1.1	
13	Nizampur and Sawda	1.32	
14	Garhi Rindhala	0.22	
15	Jaunti	0.44	

15

## 1.2 Construction of 40 New DSTPs

Order  
Para No.  
3.1.2

40 DSTPs: Capacity Addition: 92 MGD

SNO	Name of DSTP	Capacity	Present Status
16	Khera Khurd	0.6	Latest guidelines -AA & ES for estimates to be approved by UD./ EFC/ GoM
17	Zindpur	15	Tenders received and under Technical Evaluation. Funds approved under AMRUT 2.0. Were under HAM Model which is under review. Latest guidelines -AA & ES for estimates to be approved by UD./ EFC/ GoM
18	Sarangpur Village	1.32	Tenders re-invited. Funds approved under AMRUT 2.0. Were under HAM Model which is under review. Latest guidelines -AA & ES for estimates to be approved by UD./ EFC/ GoM
19	Galibpur Village	0.55	
20	Kazipur Village	0.55	
21	Jafarpur Village	1.32	

16

## 1.2 Construction of 40 New DSTPs

Order  
Para No.  
3.1.2

40 DSTPs: Capacity Addition: 92 MGD

SNO	Name of DSTP	Capacity	Present Status
22	Khera Dabar Village	0.55	Tenders being re-invited. Funds approved under AMRUT 2.0. Were under HAM Model which is under review. Latest guidelines -AA & ES for estimates to be approved by UD / EFC/ GoM
23	Hasanpur Village	1.32	
24	Shikarpur Village	0.66	
25	Chandanhola Satbari	0.44	Land allotted and taken over. NIT finalized. however as per new guidelines, AA & ES of scheme to be got approved from EFC. Accordingly, the case submitted for approval and thereafter tender will be invited.
26	Tajpur Pahari	10	
27	Jauna Pur-I	3.18	Balance land allotted on 02.01.2024 and taken over. NIT finalized. However as per new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter tender will be invited.
28	Jauna Pur-II		
29	Dera Mandi, Bhati		
30	Fatehpur Beri & Asola		

17

## 1.2 Construction of 40 New DSTPs

Order  
Para No.  
3.1.2

40 DSTPs: Capacity Addition: 92 MGD

31	Salapur Majra	1.38	Draft NIT under approval. Further as per latest guidelines, AA & ES of estimates to be approved by UD deptt./ EFC/ GoM. Award case is under financial concurrence
32	Bajitpur Thakran	2.2	
33	Palla (Sungarpur)	0.44	Land Available. Estimate prepared and under approval. Further as per latest guidelines, AA & ES for estimate to be approved by UD deptt./ EFC/ GoM.
34	Tajpur	1.1	
35	Rangpuri	5	For construction of STP & SPS. DDA allotted land to DJB. Payment has been processed
36	Chattarpur Extension	0.38	1525.25 sqm land allotted on 05.03.2024 out of 4 Bigha 4 Biswa. Payment amounting to Rs. 384.24 lac deposited to DDA on 17.05.2024. Possession of land is yet to be handed over by DDA
37	Maidan Garhi (Rajpur Khurd)	0.95	Land is yet to be allocated by DDA

18

## 1.2 Construction of 40 New DSTPs

Order  
Para No.  
3.12

40 DSTPs: Capacity Addition: 92 MGD

S.No	Name of Dstps	Capacity	Remarks
38	Nayabans	44	Land is yet to be allocated by DDA
39	Tajpur Khurd	7.92	Land handed over on 21.06.2024. Scheme taken up accordingly. Estimates being prepared.
40	Tikri Kalan	1.32	Land handed over on 01.07.2024. Scheme taken up accordingly. Estimates being prepared.

19

## 1.2 Land Issues

### Land Issues

#### Decision Taken in 9<sup>th</sup> HLC:

"7.1.7.5 Chief Secretary, GNCTD directed Divisional Commissioner-cum-ACS (Revenue) to expedite allocation of private land at two locations to DJB."

Land at Tajpur Khurd & Tikri Kalan handed over to DJB by Revenue Deptt.

20

## 1.2. Land Issues (DDA)

02 DSTP

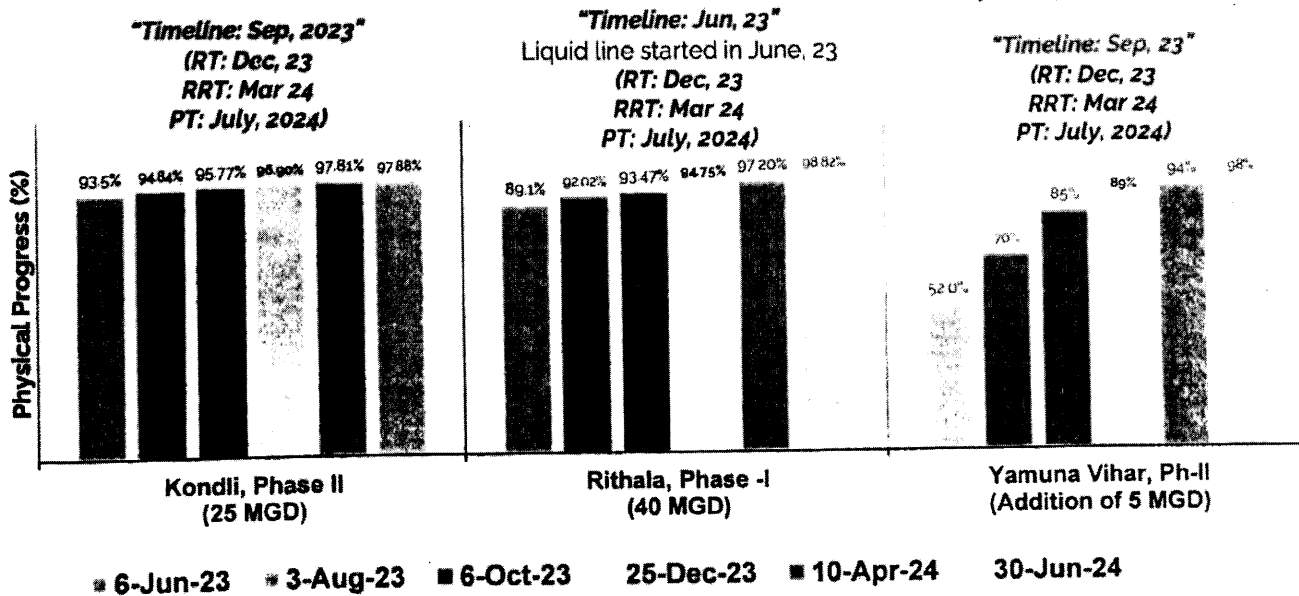
S. No.	District	Village	Present Status
1	South west	Maidan Garhi (DSTP)	Land is yet to be allotted by DDA (GNCTD has verified TSS on 22.09.2023)
2	North	Nayabans (DSTP)	Land is yet to be allotted by DDA (GNCTD has verified TSS on 22.09.2023)

21

## 1.3 Progress in Rehabilitation of existing 3 STPs

Order Para No. 3.1.3

Capacity Addition: 70 MGD



# 1.4 Upgradation of Existing 18 STPs

Order  
Para No.  
3.14

Capacity Addition: 123.5 MGD

## Decision Taken in 9<sup>th</sup> HLC:

7293 Chief Secretary also directed CEO, DJB to expedite the work of upgradation of remaining STPs without repeatedly extending timelines.

7294 Chief Secretary, GNCTD enquired about per MGD cost of operation and maintenance of STPs and directed DJB to workout and submit details on this matter with help of an expert committee.

23

# 1.4 Upgradation of Existing 18 STPs

Order  
Para No.  
3.14

Capacity Addition: 107.5 MGD

Timeline for completion - Jun. 2024\*

RRT: Dec, 2024

PT: Dec, 2025

9 STPs (65 MGD)

7 STPs (42.5 MGD)

No. of STPs

Completed  
Underway

2023

2024

2025

2026

2027

2028

2029

2030



## 1.4 Upgradation of Existing 18 STPs

(Nizamuddin West Association Vs Uol)

Sr. No.	Name of STP	Existing Capacity	Enhanced Capacity (In MGD)	Status as on 10 <sup>th</sup> Feb. 23	Status	Timeline
1.	Rithala Phase -II	40	40	100% (Completed)	100% Completed in Oct,23	"Mar, 2023"
2.	Kondli Phase-IV	45	45	84%	97.90 % Under trial run	"Oct, 2023" RT Dec 23 RRT Feb 24 Now July, 2024

25

## 1.4. Upgradation of Existing 18 STPs

Order  
Para No.  
3.1.4

Sr. No.	Name of STP	Existing Capacity	Enhanced Capacity (In MGD)	Status as on 10 <sup>th</sup> Feb. 24	Status	Timeline
3	Pappan Kalan Phase - I	20	30	37 %	43%	"Dec: 2023" RT: Mar 24 PT: Sept, 2024" (Half Stream of STPs at Sr. No. 5 to 11 commissioned)
4	Nilothi Phase -I	40	60	37 %	43%	
5	Najafgarh	5	5	50%	69%	
6	Keshopur Phase -II	20	20	50%	69%	
7	Keshopur Phase-III	40	60	50%	69%	
8	Rohini Sector 25	15	25	44%	70%	
9	Narela	10	15	44%	70%	
10	Coronation Pillar Phase -I & II	20	20	44%	70%	
11	Coronation Pillar Phase -III	10	10	44%	70%	

26

## 1.4. Upgradation of Existing 18 STPs

Order  
Para No.  
3.1.4

Sl. No.	Name of STP	Existing Capacity	Proposed Capacity (In MGD)	Status as on 10 <sup>th</sup> Feb. 21	Status as on 01 <sup>st</sup> June 21	Timeline
12	Okhla Phase- V	16	16	Due to financial crunch upgradation of STPs deferred. However, effluent of these STPs is finally being discharged into Barapullah drain that is being tapped into Okhla STP. Moreover, effluent of these STPs is going to be utilized in nearby farm-houses, golf course etc.	Estimate under approval for A/A & E/S	"Jan, 24" RT: Dec 24 PT: Dec. 25
13	Mehrauli	5	7.5			
14	Ghitorni	5	7.5			
15	Vasant Kunj	5	7.5			"Jan, 24" RT: Dec 24 PT: Mar. 25

27

## 1.4. Upgradation of Existing 18 STPs

Order  
Para No.  
3.1.4

Sl. No.	Name of STP	Existing Capacity	Proposed Capacity (In MGD)	Status as on 10 <sup>th</sup> Feb. 21	Status	Timeline
16	Yamuna Vihar Phase - I	10	15	4th consecutive call of tender has been done. in recent competent authority has been decided to discharge previous tender and re-invite it with open technology. Tender is yet to be invited.	Estimate is in process for A/A & E/S	June, 2024. (RT: Dec. 2024) RRT: Mar. 25 Now: Dec. 25
17	Keshopur Phase- I	12	18			
18	Yamuna Vihar Phase - III	25	55	File has been sent to competent authority for approval of Estimate.	File sent for A/A & E/S.	June, 2024. (RT: Dec. 2024) RRT: Mar. 25 PT Dec. 25

28



### 1.5. Desilting (Trunk/peripheral Sewer - Approx 200 Km)

Order  
Para No.  
3.2

S.No	Particulars	Total length (Km)	Cumulative Length Desilted as on 10.02.24 (Km)	Cumulative Length Desilted (Km)	Timelines
1.	<b>Desilting of 90.34 Km</b>	<b>94.93</b>	<b>66.428 (70.4%)</b>		<b>June 23</b>
a	Yandrapudi STP	7.61	7.61	7.61	<b>Completed</b>
b	Rudra Raju STP	17.10	17.05	17.05	
c	Nara STP & Coronation Pile STP	8.05	8.026	8.05	
d	Kesavani STP	2.84	2.84	2.84	
e	Nilothi STP	4.61	1.34	1.28	RT Dec.23 RRT Jun 24 Now Dec. 2024
	Korla STP	8.76	3.65	8.76	RT Dec.23 RRT Feb 24 Completed
g	Dwarka STP	27.10	13.71	22.16	RT: Dec.23 RRT Mar 24 Now Dec. 2024
	Chilpa STP	11.51	9.5	11.51	Completed
	Desilting of gravity drains	5.20	5.2	5.2	Completed
	<b>Total</b>	<b>94.93</b>	<b>68.82 (72.5%)</b>	<b>86.66 (89.94%)</b>	
2.	<b>Desilting of remaining 110 Km</b>	<b>110 (RL 45 km)</b>	<i>Estimates are being checked</i>		<b>"RT Jun, 24"</b> Now: Dec. 24

29

### 1.5. Desilting of sewer line below 1000 mm Dia (Approx 442.63 Km)

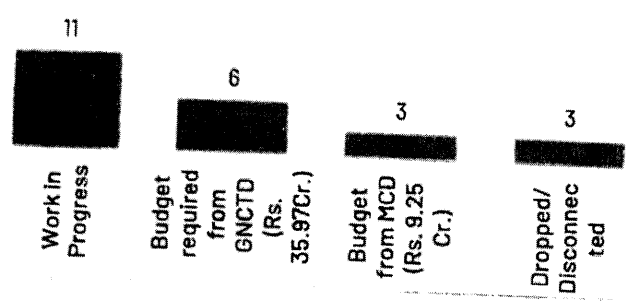
S No	Particulars	Total length (Km)	Cumulative Length Desilted as on 03.08.23 (Km)	Cumulative Length Desilted as on 25.12.2023 (Km)	Cumulative Length Desilted as on Feb 24 (Km)	Cumulative Length Desilted (Km)	Timeline
3.	<b>Desilting of Sewerlines (below 1000 mm Dia)</b>	<b>Earlier: 442.63 Now: 529.5</b>	<b>94.4 (17.8%)</b>	<b>162.25 (36.66%)</b>	<b>247.65 (56%)</b>	<b>367.00 (69.38%)</b>	<b>June 24</b> <b>PT: Dec., 2024</b>

4. Interconnection of storm water drains with sewerage network and vice versa

120 Connections (Storm Water entering sewerage)	Disconnected	No intervention Required	MCD	PWD
	66	24	7	7

Action Required

Status of 23 drains pertaining to MCD



- Disconnected - 4
- Sewage from Prem Nagar (DUB) - 1
- Sewage from adjacent properties (Halmiya Nagar, Adhichinjar, Mubbar) - 2
- Locations - 2

4. Interconnection of storm water drains with sewerage network and vice versa

191 Connections (Sewage entering storm drains)	149	Untraceable	Action Required
		6	26

Trapped/Dry

Trapped -not functional/ partially trapped

DUB prepared a fresh list of interconnections (IDMC meeting) joint inspection to be done for verification

45  
2686

**2. Tapping of all Drains**

O.A. No.  
08/2012

**22 Drains out falling into river Yamuna in Delhi**

- **02** Drains (Najafgarh (including Supplementary Drain) & Shahdara) being large drains & technically not feasible to tap whole drain (included in Interceptor Sewer Project where substantial flow of sub-drains has been / will be tapped)
- **09** Drains Tapped
- **02** Drains (Delhi Gate Drain & Sen Nursing Home Drain) Partially Tapped.
- **09** drains flow yet to be tapped / diverted to Sewer / STPs for treatment

**2. Tapping of all Drains**

Order  
Para No.  
3.2.1(iii)

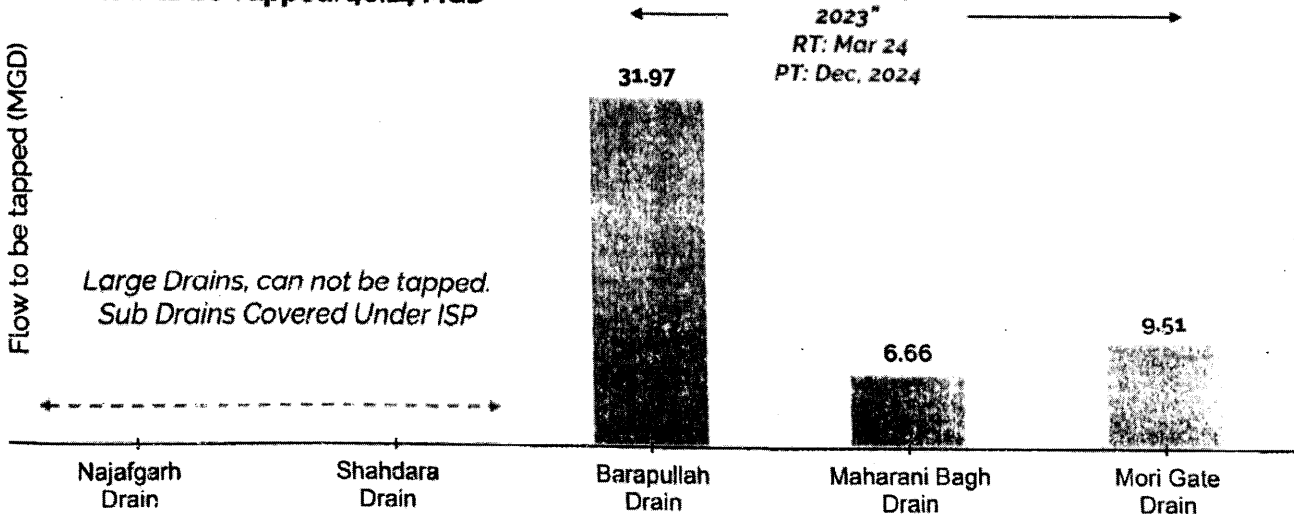
**Tapping of Drains (Remaining 3 untapped major drains)**

**Total Flow to be Tapped: 48.14 MGD**

"Timeline: Sept,  
2023"  
RT: Mar 24  
PT: Dec, 2024

Flow to be tapped (MGD)

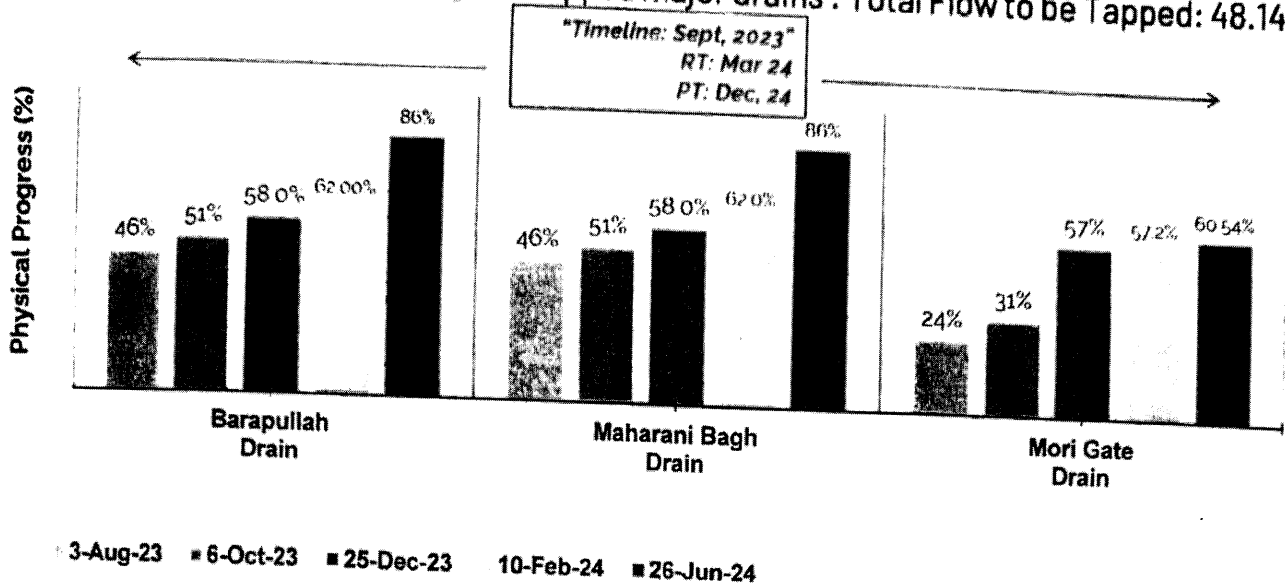
Large Drains, can not be tapped.  
Sub Drains Covered Under ISP



2. Tapping of all Drains

Order Para No. 3.2.1(iii)

Tapping 3 untapped major drains : Total Flow to be Tapped: 48.14 MGD



2. Tapping of all Drains (9 + 2 drains flow to be tapped)

O A No. 06/2012

S. No.	Drain Owning Agency	Name of Drain	Flow in MGD (As per DJB)	pH (5.5-9)	TSS (100 mg/l)	COD (250 mg/l)	BOD (30mg/l)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated /proposed to be treated	
1	MCD	Abul Fazal	-	7.2	102	256	65		Sewage to be tapped after completion of Batla House Sewerage scheme & to be treated at Okhla STP RT Mar 24 PT: Dec 24	
2		Sen Nursing Home	9.51	7.2	120	212	60	Partially Tapped.		Overflow / Untapped waste water will be treated at Okhla STP after tapping into Ring Road Trunk Sewer. Timeline: June, 2024 RRT: Dec 24 PT: June 25
3		Delhi Gate Drain/ Power House	16.55	7.9	112	292	60	Partially Tapped		STP of 10 MGD is proposed for treatment of remaining untapped waste water. Land to be allotted by MoHUA /DDA Timeline: Dec.2025

## 2. Tapping of all Drains (9 + 2 drains flow to be tapped)

O.A. No.  
06/2012

S. No.	Drain Owning Agency	Name of Drain	Flow in MGD (As per DJB)	pH (5.5-9)	TSS (100 mg/l)	COD (250 mg/l)	BOD (30mg /l)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / proposed to be treated
4	MCD	ISBT Drain (Oudsia Bagh/ Mori Gate Drain)	9.51	6.8	82	244	40	To be tapped	Proposed to be treated at Coronation Pillar STP of 70 MGD. SPS is being constructed at Kashmere Gate RT- Dec-2024 (Earlier T.Ls: Sep., 23 & Mar 24)
5		Sonia Vihar (On Eastern Bank of Yamuna)	-	Sample could not taken due to slippery area caused by rain				To be tapped	Proposed to be treated at New STP of 7 MGD. Capacity at Sonia Vihar. RT- Mar 24, PT: Sept., 2024
6		Kailash Nagar (On Eastern Bank of Yamuna)	-	No Flow				To be tapped	DJB has requested MCD to stop unchecked waste water being pumped in this drain. Timeline- Dec, 2025

37

## 2. Tapping of all Drains (2 drains flow to be tapped)

O.A. No.  
06/2012

S. No.	Drain Owning Agency	Name of Drain	Flow in MGD (As per DJB)	pH (5.5-9)	TSS (100 mg/l)	COD (250 mg/l)	BOD (30mg /l)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / proposed to be treated
7	MCD	Shekherpur (On Eastern Bank of Yamuna)	6.66	7.5	65	172	35	To be tapped	Partially tapped by DJB. Finally going into Buland Masjid SPS. Balance flow of storm water Pump House will be tapped by MCD. Timeline- Dec 2025
8		Wateran Bagh	6.66	7.5	50	216	52	To be tapped	Tapping of 09-10 MLD flow in C.V. Raman Marg Trunk sewer completed. Balance flow (20 MLD) to be tapped after completion of Batla House Sewerage scheme & to be treated at Okhla STP.
9		Barabilla Drain	61.97	7.20	97	224	30	To be tapped	RT- Dec-2024 (Earlier Timelines: Sep., 23, May 24)

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## 2. Tapping of all Drains (8 + 2 drains flow to be tapped)

O.A. No.  
06/2012

S. No.	Drain Owning Agency	Name of Drain	Flow in MGD (As per DJB)	pH (6.5-9)	TSS (100 mg/l)	COD (250 mg/l)	BOD (30 mg/l)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / proposed to be treated
08	MGD	Jalpur / Khadar (Gandhi Kunj road)	-	7.7	101	204	55	To be tapped	Sewage to be tapped after completion of Madanpur Khadar GOC scheme & to be treated at Okhla STP. Timeline: Jun-25, PT- Dec- 2025
		Shahibabad (Okhla II Drain) (Subdrain)	551	7.8	78	144	52	Tapped	Okhla STPs (170 MGD Total Capacity) Under construction for achieving BOD/TSS : 10/10 mg/L

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## 2. Tapping of all Drains (8 + 2 drains flow to be tapped)

O.A. No.  
06/2012

S. No.	Drain Owning Agency	Name of Drain	Flow in MGD (As per DJB)	pH (6.5-9)	TSS (100 mg/l)	COD (250 mg/l)	BOD (30 mg/l)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / proposed to be treated
12	ECB	Nar. Igarh	1529	6.5	132	140	45	Being a large drain not feasible to tap (Covered under Interceptor Sewer Project)	252 MGD comprises of treated effluent from STPs. Untreated discharge of 105 MGD through Badshahpur and DD-6 drains from Haryana.
13		Subdrain	50	7.1	76	171	60		50 MGD is untreated sewage from UP through Shahibabad, Indrapuri and Banthala drains. Remaining 2 Subdrains will be tapped by RT- Dec. 2024

**2.1 Performance of completely tapped 11 major drains and all sub-drains**

**Order Para No. 3.2.3**

Direction	Timeline	Status
<p><i>The committee reiterated that the audit should be completed within the revised Timeline of March, 2024</i></p> <p><i>(Timeline in Action Plan was February, 2023)</i></p>	<p>RT: March, 2024</p>	<ul style="list-style-type: none"> <li>• M/s WAPCOS has submitted the phase-1 (without discharge and water quality).</li> <li>• Phase-2 (with discharge and water quality) work has been started but held up due to monsoon season.</li> <li>• It will be completed by December, 2024</li> </ul>

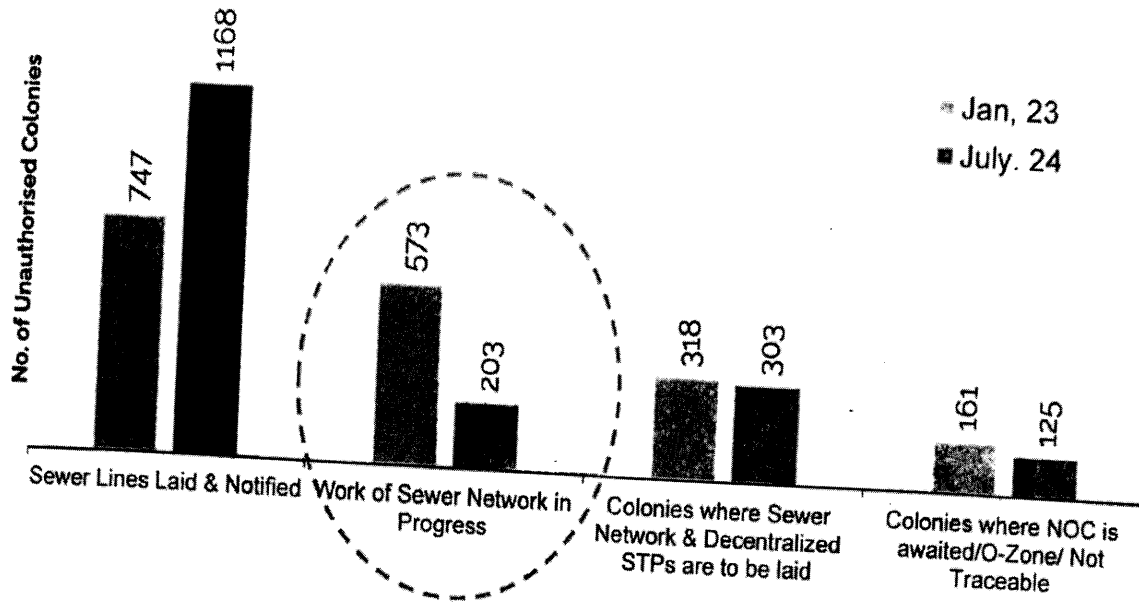
**2.1 Performance of completely tapped 11 major drains and all sub-drains**

**Order Para No. 3.2.3**

Direction	ATR
<p><i>Performance Audit of such un-tapped drains and partially tapped drains shall be conducted prior to next meeting of HLC after tapping these sub-drains, so that no leakages of sewerage took place in such sub-drains</i></p>	<p>Will be completed after monsoon.</p>

### 3.1 Sewerage Network in unauthorized colonies (1799)

Order Para No. 3.3.1



43

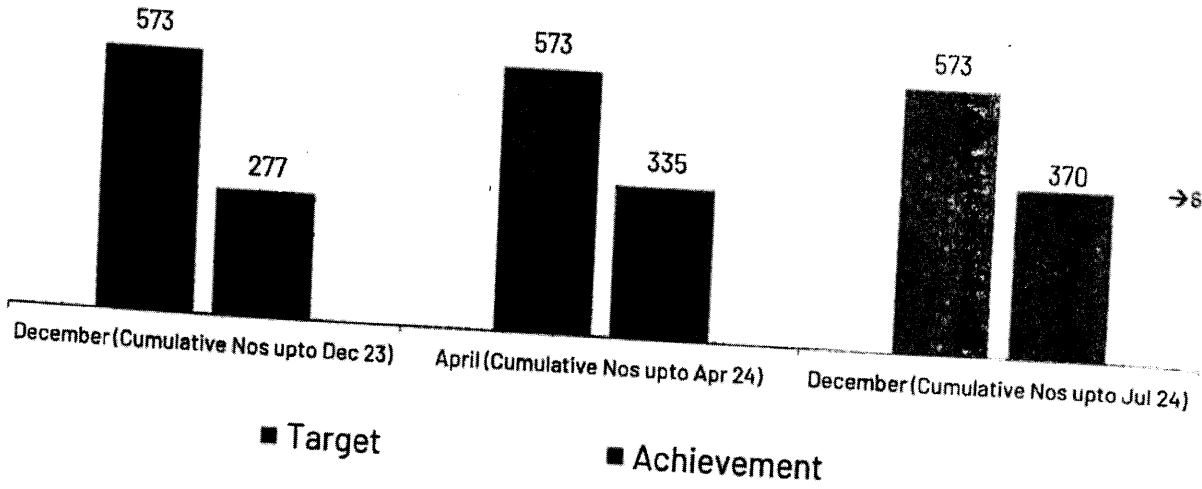
### 3.1.1 Status of Sewerage Networks in Progress

Order Para No. 3.3.1

573 Colonies where laying Sewer Network in progress

Cumulative Physical Progress of 573 Colonies  
(Completed- 335, In progress- 238)

"Timeline: December, 24"



→ 65%

44

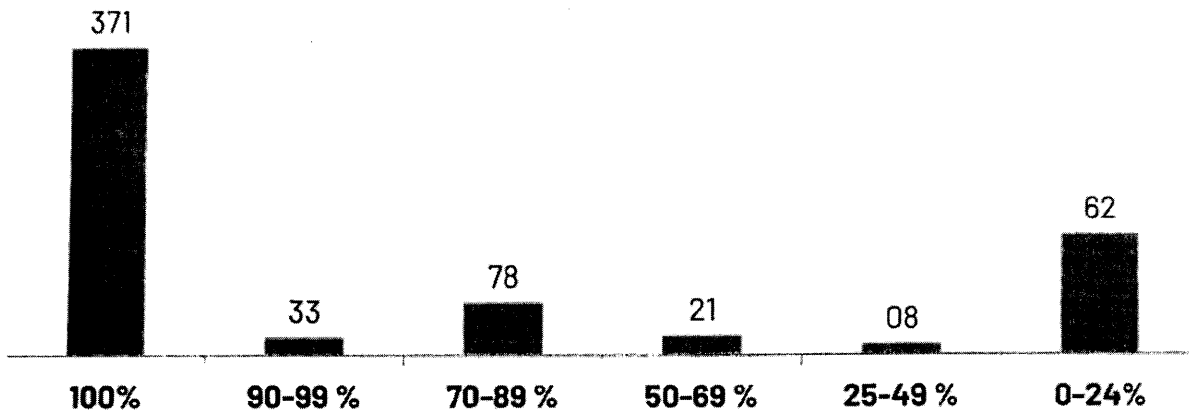
(5)

2682

**3.1.1 Status of Sewerage Networks in Progress** Order Para No. 3.3.1

573 Colonies where laying Sewer Network in progress

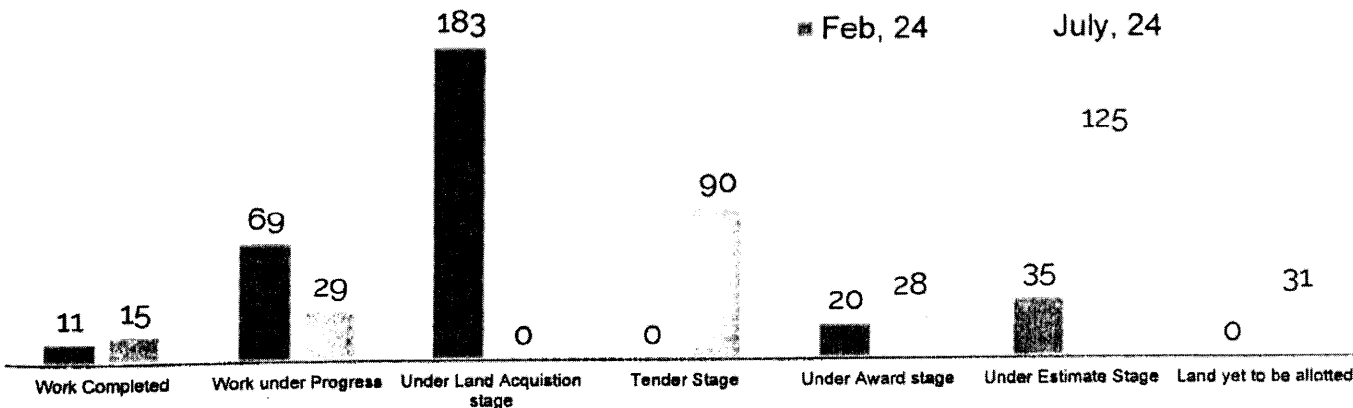
**Physical Progress of 573 Colonies** "Timeline: Dec., 24"



45

**3.2 Status of Sewerage Networks sewerage network is to be laid along with Decentralized STPs** Order Para No. 3.3.1

318 Colonies where sewerage network is to be laid along with Decentralized STPs



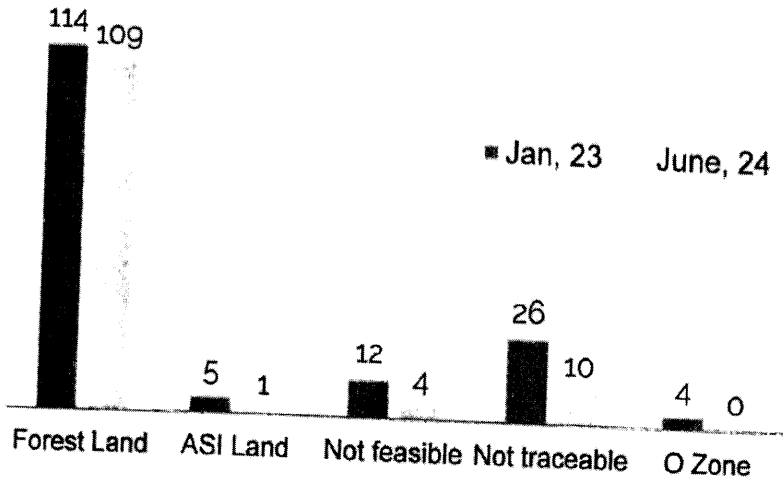
46

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**3.3 Status of Sewerage Networks sewerage network - where NOC is awaited/O-Zone**

Order Para No. 3.3.1

161 colonies where NOC is awaited/O-Zone

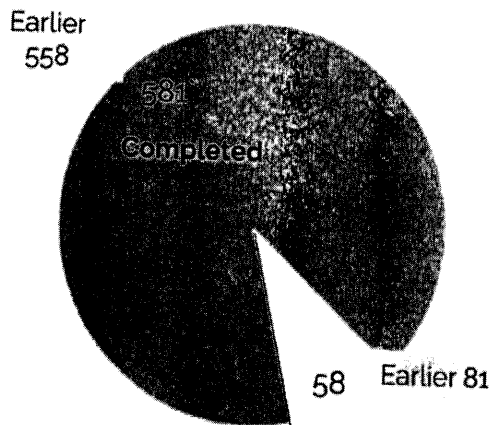


"Timeline for 161 Colonies where NOC is awaited / O Zone : 12 months after receipt of NOC but not later than June, 2024"

**3.4 Connection of Drains/ Drainage system of JJ Clusters (639 Nos) with sewerage network.**

Order Para No. 3.3.2

Total JJs : 639



Remaining 58 JJs

### 3. iv Connection of Drains/ Drainage system of JJ Clusters (639 Nos) with sewerage network.

Order  
Para No.  
3.3.2

Progress in 58 non -feasible JJ Clusters

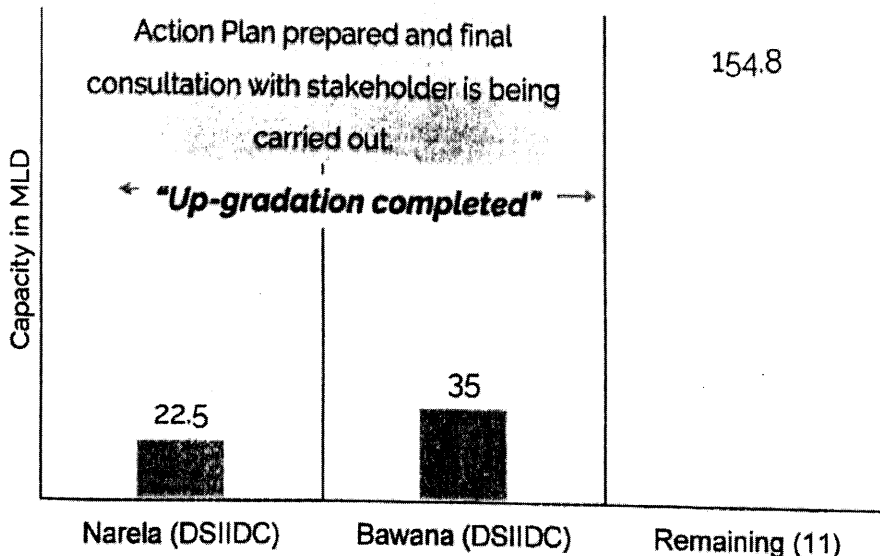
S.No	Status	No. of JJ Clusters
1	Drains to be tapped in sewer line (work in progress)	12
2	Drains will be tapped after commission of proposed sewer network in nearby U/A col.	14
3	Drains which can be tapped in to sewerage network by installing lift station	5
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Tapped in STP through major storm water drain/tapping work are in progress	8
6	Not feasible due to space constraints and multiple outfalls etc.	3
7	Site does not exist	1
	<b>Total</b>	<b>58</b>

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### 4. Industrial effluent management

Upgradation of CETPs with Timelines

Order  
Para No.  
3.4



GNCTD vide notification dated 01.01.2024 gave powers of 11 CETPs presently being operated and maintained by CETPs Societies to DJB. However said Notification has been quashed by High Court.

Rest 2 CETPs at Narela and Bawana are to be operated and maintained by DSIIDC

#### 4. Industrial effluent management Upgradation of CETPs with Timelines

Order  
Para No.  
3.4

##### Decision Taken in 9<sup>th</sup> HLC:

\*7.5.4 Chief Secretary, GNCTD asked CEO, DJB about the Legal opinion obtained to challenge the decision in higher bench and directed Industries Department to examine matter legally and take suitable action immediately.

7.5.5 Chief Secretary, GNCTD reiterated that CEO DJB shall submit the updated Status of remaining CETPs from CETPS Societies by next HLC meeting."

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#### 4.1 Action against Dyeing units

Order  
Para No.  
3.4 (iv)

Action taken against Dyeing units in non-conforming areas of Delhi by Joint Team consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB (28.04.2023 to 15.07.2024)

- Chairman, DPCC issued direction on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans / Denim washing units operating outside Approved Industrial Areas / Industrial Estates / Redevelopment Areas
- DISCOMS directed on 22.06.2023 to disconnect all connections to illegal units in NC areas.
- Total No. of Dyeing units inspected : 340
- Close down/Sealed/ Disconnection of electricity : 144
- MCD on 08.07.2024, constituted teams consisting of MCD, SDM (Revenue), DPCC, BSES, Delhi Police and DJB in Nangloi Jat Assembly Constituency, Kirari Assembly Constituency and Meethapur & Badarpur Areas for sealing of all illegal indl. units including jeans dyeing units on spot in non-conforming areas.

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### 5. Septage Management (ATR w.r.t. 9<sup>th</sup> MoM)

Direction	ATR
<ol style="list-style-type: none"> <li>1. Allotment of Territorial jurisdiction to vendors</li> <li>2. Centralized Monitoring System/ GPS</li> <li>3. Majority of license to HR vehicles- Challenged by DP (Only 10-DL)</li> <li>4. Lack of ground action by DMs and DJB on septage dumping (As per septage regulations).</li> </ol>	<p>Vendors asked to submit areas in which they are performing. After receipt of locations, same will be uploaded on DJB website for information to public.</p> <p>DJB has taken measures by conducting meetings with owners of existing licensed tractor.</p> <p>Workshops have been conducted with officials of MoHUA, GOI with owners of existing licensed tractors to motivate them for purchasing mechanized vehicles by availing "NAMASTE" scheme for subsidy and low interest rates.</p>

### 3. Septage Management (ATR w.r.t. 9<sup>th</sup> MoM)

Direction	ATR
<p>W.r.t. Centralized Monitoring System DJB to explore other possibilities by inviting fresh Bids and find out solution before Next HLC.</p>	<p>DJB monitored movement of these vehicles for six months ending in December 2023. But following discrepancies were observed: -</p> <ol style="list-style-type: none"> <li>1. <b>DJB could monitor movement of the tractors only from one location to another.</b> The GPS movement could not mention whether starting or ending location is premises of users or drain or any other area.</li> <li>2. As <b>no sensor are fitted</b> in the tractors, it could not be ascertained how much septage is lifted from users premises and dispose at designated disposal locations.</li> <li>3. Many times these tractors do not find business for septage collection and start doing collecting Malba from residents on payment basis but GPS movement cannot identify purpose for which purpose tractors are moving in area.</li> </ol>

## 5. Septage Management

(ATR with 9<sup>th</sup> MoM)

Direction	ATR
DJB shall comply with orders of Hon'ble NGT in OA No 365/2021, including latest order dated 02.02.2024	The proposal for enhanced penalties has been notified by UD Department, GNCTD as "Delhi Water Board Septage Management (Amendment) Regulation, 2024" on 13.03.2024

## 5. Septage Management (ATR with 9<sup>th</sup> MoM)

Direction	ATR
UD Department to expedite the issuance of Notification of amendment in Delhi Water Board Septage Management Regulations 2018.	<p>UD Department, GNCTD has issued "Delhi Water Board Septage Management (Amendment) Regulation, 2024" on 13.03.2024 including following amendments in the existing Regulations:</p> <p>(a) Penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle.</p> <p>(b) Penalty for disposal of Septage at places other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.</p> <p>(c) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs. 10,000/- per violation.</p> <p>2. An officer not lower than the rank of Naib Tehsildar in DM offices, JE in DJB/I&amp;FC, Sub Inspector in Delhi Police and Sanitary Inspector in CD shall be competent to impose penalty <b>Installation of GPS System</b> - Each Vehicle used for transportation of septage shall be fitted with GPS device and access rights of the movement data shall be given to the Delhi Jal Board for tracking of such vehicles.</p>

### 5. iii. Faecal Sludge (Septage) Management

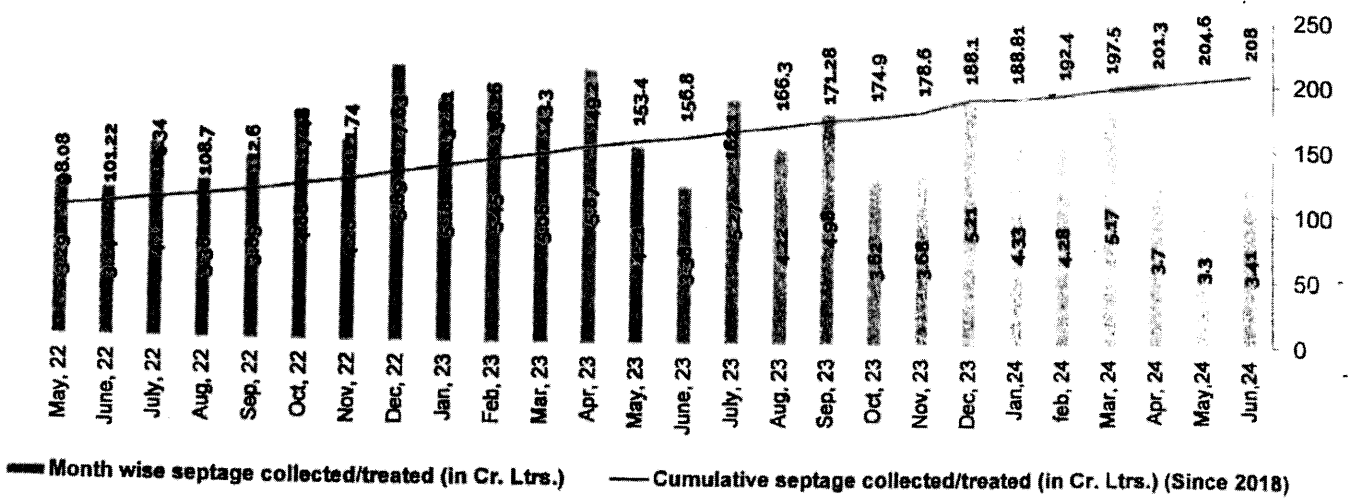
- Delhi Water Board Septage Management Regulations 2018 dated 12.11.2018 for collection, transportation and disposal of waste of septic tanks (Septage).
- Necessary action to be taken by DJB, District Magistrates & Local Bodies
  - Septage Management Committees headed by concerned District Magistrates

Action Taken Report	Cumulative (02.11.2018 - 09.07.2024)
Total No. of Meetings of Septage Management Committees held	153
No. of Vehicles/ Tankers found unauthorizedly discharging septage into Drains etc	64
No. of Vehicles/ Tankers impounded	63
No. of Challans/notices issued	57
Total Amount of Environmental Compensation Imposed (in Lakhs)	17.19 Lakhs
Total Amount of Environmental Compensation received (in Lakhs)	17.19 Lakhs

### 5. iv. Faecal Sludge (Septage) Collection & Treatment

Order Para No. 3.5

208 Cr. Ltrs collected/treated till Oct. 2024



"196 Vehicles to be reduced to by 150 by Apr., 2024", NOW 172

86 Designated SPS for Collection of Septage

### 6. Status of 10 Projects of DDA (Restoration & Rejuvenation of Flood Plains and Removal of Encroachment)

Order  
Para No.  
3.6

#### Decision Taken in 9<sup>th</sup> HLC:

\*7.7.3 DDA shall expedite the projects related to restoration & rejuvenation of flood plains of river Yamuna and is yet to be submit revised timelines of the projects, and thus needs to be expedited.

\*7.7.4 Action for removal of encroachment from flood plain be taken by DDA on priority basis with the help of concerned District Magistrates, and DDA should ensure protection to flood plains by providing proper fencing at boundary of such flood plains.

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### Status of 10 Projects of DDA (Restoration of Flood Plains)

S.No	Name of Project	Area (Ha)	Timeline
1	Kaund/Avira	100	Completed But Currently damaged partly due to NCRTC Works
	Kaund/Avira Extension	155	31/03/2025 (Baansera Approx. 50 Ha is completed, Rest Area is to be developed)
2	Anirand (Part A) (Old Land)	83	Completed
	Anirand (Part B) (New Land)	107	30/09/2024
3	Amrita (Kundwa) (Part A)	60	30/07/2024
	Part B	10	
	Part C	8.25	Handed Over to CPWD

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### Status of 10 Projects of DDA (Restoration & Rejuvenation of Flood Plains and Removal of Encroachment)

S.No	Name of Project	Area (Ha)	Timeline
4	Asita West / Yamuna Vatika (Part B)	107	Phase I works Completed
5	Kalindi Biodiversity Park	115	Within 9 months after completion of NHAI project
	<b>Ghat Area (66Ha)</b>		
	Part A: (Oudsia Ghat/ Vasudev Ghat)	16	30/07/2024
6	Part B: (Surghat)	13.6	
	Part C: Eco Trail	33	30/06/2025
	Yamuna Bazar	3.4	

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### Status of 10 Projects of DDA (Restoration & Rejuvenation of Flood Plains and Removal of Encroachment)

S.No	Name of Project	Area (Ha)	Timeline
7	Yamuna Vanasthali:	236.5	Phase-I works Completed
	<b>Mayur Nature Park</b>	<b>397.75</b>	
8	Part A	235	
	Part B	162.75	31/03/2026
	<b>Hindan Sarovar:</b>	<b>45</b>	
9	Part A	15	
	Part B	30	30/04/2025
	<b>Eco-Tourism area</b>	<b>30</b>	
10	Part A	22.7	
	Part B	7.3	Yet to be Planned

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## Removal of Encroachment from Yamuna Flood Plains

### Demolition Drives by DDA from 01.06.2024 to 30.06.2024 in Yamuna Flood Plain Area

Sl. No.	Area/ Locality	Date of Demolition	Structures Removed	Area reclaimed (in acres)
01	Yamuna Flood Plain DDA land near Nigam both Ghat (Western bank).	01/06/2024	1. Pucca Structures - 2 Nos. 2. Semi-Pucca Structures - 2 Nos. 3. Religious Structure - 1 No.	0.30
02	Unauthorised religious structures i.e. Baba Shyam & other statue/ Murti at Thokar No. 18 at DDA Land.	06/06/2024	Re-encroachment removal of Temple	NIL
03	Unauthorised religious structures i.e. Prachin Shiv Mandir and Guru Gorakh Nath Dhoona Ashram etc. on the department land at Asita East Thokar no. 13 to 16 (Eastern Bank).	14/06/2024	Temple Cluster	0.57
04	Mayur Nature Park	24/06/2024	Cricket ground	10.0
05	Kalindi Aviral Part A +Part B ( Baansera)	25/06/2024	12 Jhuggies	NIL
<b>TOTAL</b>				<b>10.87</b>

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## 7. Utilization of Treated Wastewater

NGT Order Dated 17-10-2023

O.A. No.  
06/2012

(Nizamuddin West Association Vs Uoi)

### Decision Taken in 9<sup>th</sup> HLC

"7.87 Chief Secretary, GNCTD directed DJB to take up this matter separately and prepare detailed Action Plan for utilization of treated STP Water."

**7. Utilization of Treated Wastewater**

NOT Order Dated 17.10.2023

O.A. No. 06/2012

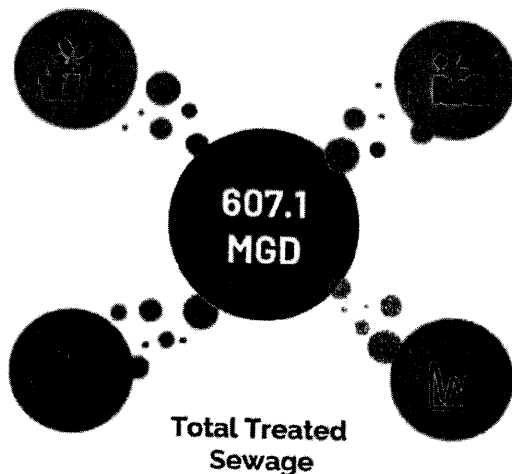
(Nizamuddin West Association Vs Uoi)

**125 (90+35) MGD**

Being used in Horticulture and Lake rejuvenation & Water Bodies etc.

**70 MGD + 30 MGD**

Proposed : Ground water recharge at DJB Marshy land near coronation pillar. Bhalwasa lake, Jhangirpuri Drain.



**267 MGD**

Mandatory Return Flow in Yamuna

**115.1 MGD**

Gap

**Total Treated Sewage**

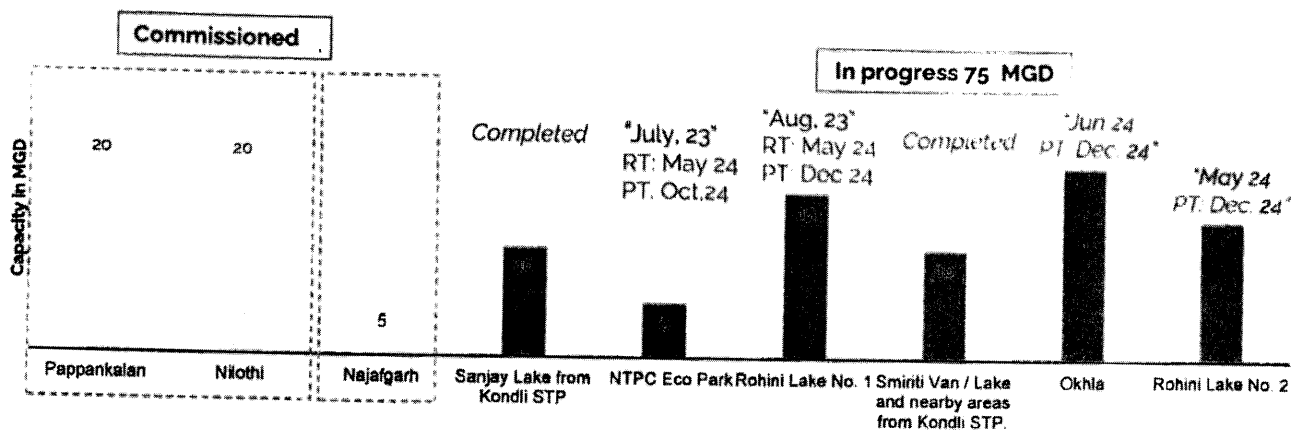
**607.1 MGD**

67

**Action Plan for Utilization 75 MGD Treated Wastewater**

Order Para No. 3.7

Action Plan for 75 MGD

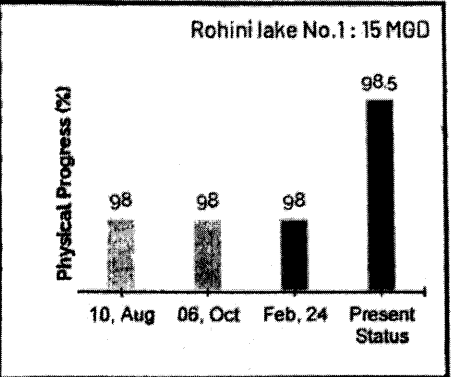
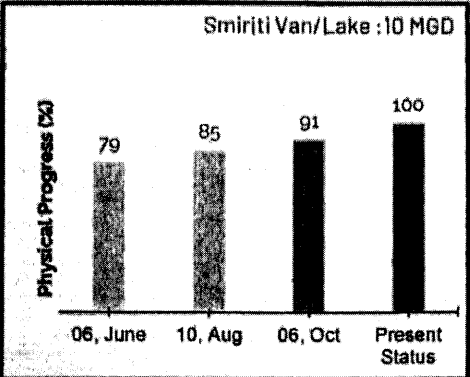
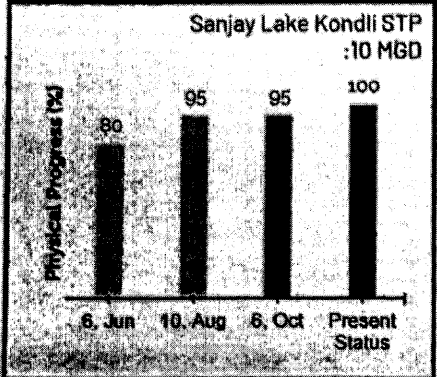


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**7.1. Action Plan for Utilization 75 MGD Treated Wastewater**

**Order Para No. 3.7**

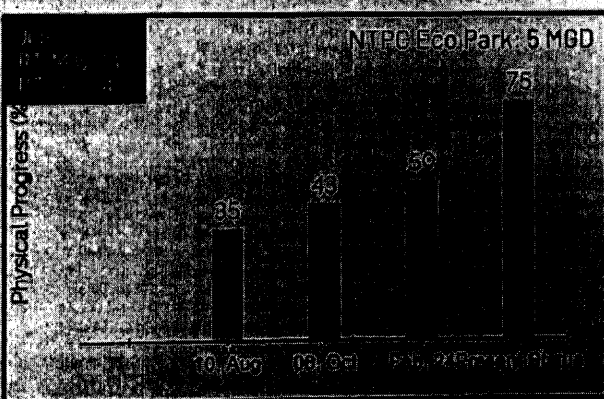
**Action Plan for 75 MGD**



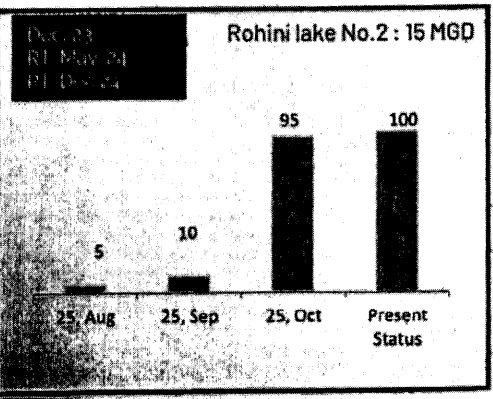
**7.1. Action Plan for Utilization 75 MGD Treated Wastewater**

**Order Para No. 3.7**

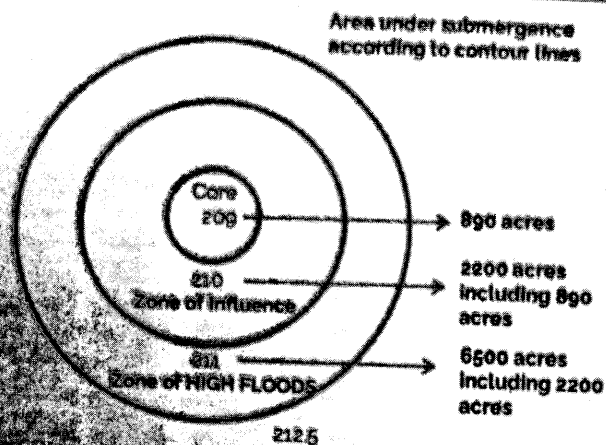
**Action Plan for 75 MGD**



**Okhla : 20 MGD**  
Tender Received and Under Process



## Najafgarh Jheel (Environmental Management Plan)



### Action Points

Action points in our EMP classified into three categories and timelines were made regarding respective measures:

- Immediate Measures
- Medium-term measures (within two - three years)
- Long-term measures (within three - five years)

Review meetings conducted with all stakeholders at regular intervals to keep a check on progress made in allocated Action Points.

- Eight meetings have been held so far

## Najafgarh Jheel (Environmental Management Plan)

Review meeting convened on 19.12.2023 under the Chairmanship of Pr. Secretary (E&F). Record of discussions as follows:-

I. Najafgarh Wetland Committee under DM in its meeting observed that option of land acquisition has large financial implications of 268 crores (Approx.) for 115 acres affected. Further, there will be a threat of encroachment of acquired land if water recedes. Committee has not concluded that Jheel area in its current nature be maintained.

II. The committee has communicated to Govt. of India being a trans-boundary wetland.

### Decision Taken in 4<sup>th</sup> Meeting

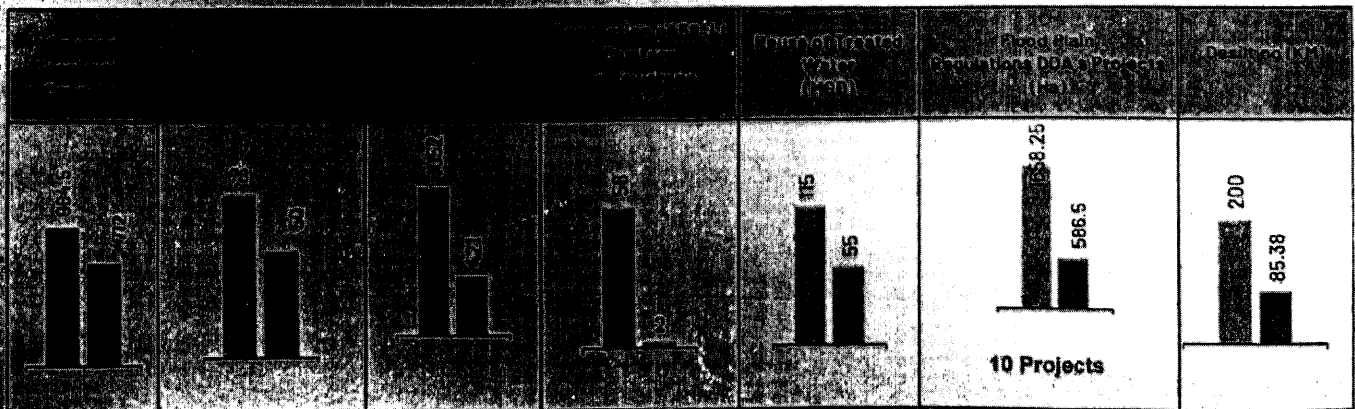
4<sup>th</sup> MoM

Hon'ble LL Governor directed IFCD to explore the solar power generation along Najafgarh Drain by providing pillars on its Banks to install Solar Panels

- Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023.
- Site from Dhansa to Ghummanhera in length of 5 Km under consideration for installation of solar panel on right bank of Najafgarh Drain.
- SECI submitted draft preliminary feasibility report to Power Department on 01.12.2023 for comments and finalization.
- Power Deptt. vide letter dated 02.04.2024 requested I&FC to implement proposed project through RESCO model by SECI & I&FC and I&FC to sign PPA with SECI.
- I&FC has no expertise or even basic knowledge of generating solar power, evacuation of power or purchase pricing etc.
- I&FC as land owning agency conveyed NOC to Power Deptt.

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## Summary of progress in projects



Target  
Achievement

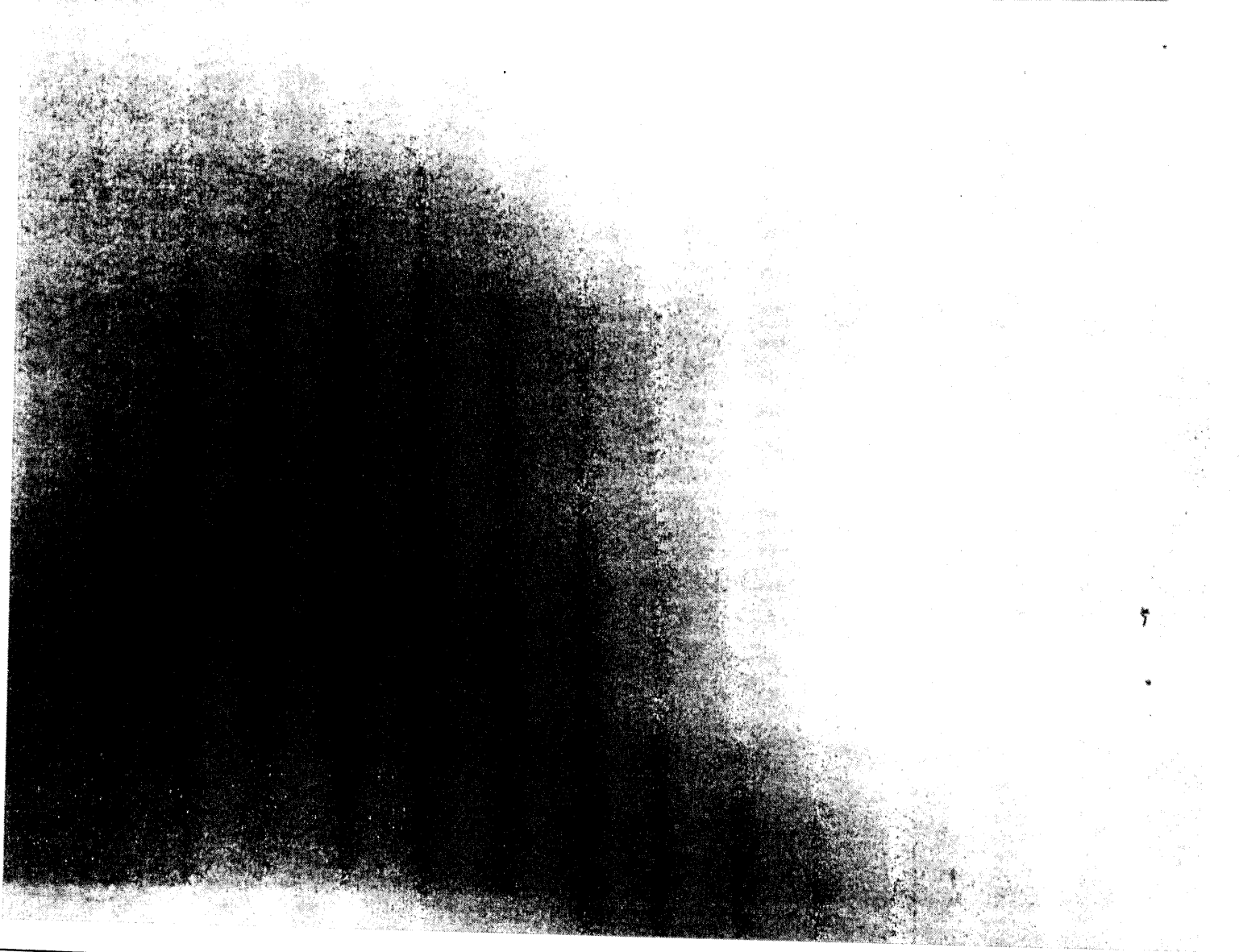
Department of  
Environment, GNCTD



Delhi Pollution  
Control Committee



Thank you



Comparative Results of Analysis Reports of Water Quality of River Yamuna at Eight locations in respect of BOD, COD, DO and Faecal Coliform for the month of January, 2023 and July, 2024

S. No.	Location	Water Quality Criteria ('C' Class)							
		COD (mg/l)		BOD (mg/l) 3mg/l or less		DO (mg/l) 5mg/l or more		Fecal Coliform MPN/100ml 500(desirable) 2500 (max permissible) ( in lakh)	
		Jan, 2023	July, 2024	Jan, 2023	July, 2024	Jan, 2023	July, 2024	Jan, 2023	July, 2024
1	Palla	24	28	1.5	2.5	10	9.4	0.002	0.0092
2	Wazirabad	42	36	6.5	5.0	7.1	6.2	0.055	0.016
3	ISBT Bridge	152	112	38	36	0	0	1	0.22
4	ITO Bridge	106	108	35	42	1	0	0.81	0.24
5	Nizamudin Bridge	160	156	42	45	0	0	0.14	0.28
6	Okhla Barrage	176	132	48	40	0	0	2.3	0.35
7	Agra Canal at Okhla Barrage	160	144	44	37	0	0	1.7	0.92
8	River Yamuna at Asparpur (After confluence of Shahdara & Dugriabad drain)	186	176	56	80	0	0	2	1.6

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**Water Quality of Untapped Drains out-falling into River Yamuna  
(January, 2023 and July, 2024)**

S.No.	Name of Drain	TSS (mg/l)		COD (mg/l)		BOD (mg/l)	
		Jan, 2023	July, 2024	Jan, 2023	July, 2024	Jan, 2023	July, 2024
Standards		100		250		30	
1	Najafgarh	120	132	272	140	53	45
2	ISBT Drain (Qudsia Bagh/ Mori Gate)	124	82	208	244	44	40
3	Sen Nursing Home <sup>#</sup>	132	120	266	212	50	60
4	Delhi Gate/(Power House) <sup>#</sup>	112	112	224	292	53	60
5	Sonia Vihar <sup>*</sup>	136	-	320	-	63	-
6	Kailash Nagar	124	No Flow Observed	176	No Flow Observed	58	No Flow Observed
7	Shastri Park	68	65	208	172	40	35
8	Barapulla	88	97	213	224	43	39
9	Maharani Bagh	92	91	186	216	46	52
10	Jailpur	108	103	176	204	48	55
11	Tuzlakabad	168	78	264	144	64	52
12	Abul Faza Drain	128	102	304	256	50	65
13	Shabdara	112	109	272	272	60	80

# Partially Tapped Drain

\* Sample could not be taken in July, 2024